



सत्यमेव जयते

## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,3rd September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 1**

**[DIVISION BENCH-I]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**- FOR FRESH ADMISSION WITH STAY/BAIL -**

1	<a href="#">WP(C)/4124/2024</a> CAVT. NO.07522/024, FIXED	THE CENTRAL BOARD OF SECONDARY EDUCATION AND 2 ORS. <b>Versus</b> SH. JAGADISH BARMAN AND 2 ORS.	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	DR G J SHARMA MS B BORA(R-1) DY.S.G.I. FOR CAVEATOR
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**- ADMISSION WITH NOTICE SERVED - REPLY FILED -**

2	<a href="#">WP(C)/2460/2024</a> CAVT. NO.034620/24,N FIXED	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> KUNDAN KUMAR	MR H GUPTA (C.G.C.)	MR M CHANDA (FOR CAVEATOR) MR S NATH (FOR CAVEATOR) MS R MEDHI (FOR CAVEATOR)
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**HEARING**

3	<a href="#">WA/363/2023</a> PART-HEARD	SASWATI DAS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
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**WITH**

4	<a href="#">WA/361/2023</a>	SHALINI KHAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
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**WITH**

5	<a href="#">WA/364/2023</a>	GIRBANI DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
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**WITH**

6	<a href="#">WA/371/2023</a>	VIDISHA BODO AND ANR. <b>Versus</b> SHALINI KHAN AND 4 ORS.	G. GOSWAMI R SARMAH MR H K NATH MR J BORAH MR. K KAKOTI	GA, ASSAM SC, APSC
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	<b>WITH</b> <a href="#">I.A.(Civil)/2943/2023</a> in WA/371/2023	VIDISHA BODO AND ANR. <b>Versus</b> SHALINI KHAN AND 4 ORS.	G. GOSWAMI R SARMAH MR H K NATH MR J BORAH MR. K KAKOTI	GA, ASSAM SC, APSC
7	<b>WITH</b> <a href="#">WA/373/2023</a>	MANISH BARUAH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. P MAHANTA MR. R B GOHAIN MS C DAS F. K. AHMED	GA, ASSAM SC, APSC
8	<a href="#">WP(C)/1891/2008</a>	ALL ASSAM ENGLISH MEDIUM SCHOOLS' ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. S S DEY MR. M NATH S CHOUDHURY MR. J SINHA M BORA MR. A M MAZUMDAR A ROY	MR.K N CHOUDHURY MR.H RAHMAN MR.T C CHUTIA MR.S SAIKIA SC. EDU. ADDL. AG, ASSAM MR.P SAIKIA MR.V M THOMAS SC. SEBA
9	<b>WITH</b> <a href="#">WP(C)/199/2016</a>	BYAKTIGATA VIDYALAYA SAMANNAYRAKSHEE SAMITEE, GUWAHATI, ASSAM and ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.M KATAKI	SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION
10	<a href="#">WA/239/2017</a>	SRI JOY KISHAN SURANA and ANR <b>Versus</b> THE STATE OF ASSAM and ANR	MR.I CHOUDHURY MR.A K BARUAH MR.S BISWAKARMA MS.G DAS	MRS J M KONWAR MR. R KALITA MR. N J KHATANIAR (R6) MR. S SAHU MR. R SALOI SC, ELEMENTARY EDUCATION MS S NEWAR
	<b>WITH</b> <a href="#">I.A.(Civil)/2874/2017</a> in WA/239/2017	JOY KISHAN SURANA and ANR, <b>Versus</b> THE STATE OF ASSAM and ANR,	MR.A K BARUAH MR.S BISWAKARMA MS.G DAS MS.I CHOUDHURY	SC, ELEMENTARY EDUCATION
11	<b>WITH</b> <a href="#">WA/106/2017</a>	SRI PRABIN CH RABHA and 53 ORS <b>Versus</b> SHRI PRASENJIT PURKAYASTHA and 4 ORS	MR.R P KAKOTI MR.D K MISHRA MR.U K DEKA	MR.M A I HUSSAIN MR H I CHOUDHURY R- 1and2 MR.A K DUTTA(R- 1&2) MRA R BHUYAN(R- 1,2 & 6)) SC, ELEMENTARY EDUCATION
12	<b>WITH</b> <a href="#">WA/270/2017</a> CAVT. NO. 435/2017	SRI SAMARENDRA SAHARIA and 27 ORS <b>Versus</b> THE STATE OF ASSAM and 6 ORS	MR.N N B CHOUDHURY MS.P BORAH MR.S BORTHAKUR	MR.A K PURKAYASTHA SC, ELEMENTARY EDUCATION FOR CAVEATOR
13	<b>WITH</b> <a href="#">WA/292/2017</a>	SRI DIGANTA PATHAK and 20 ORS <b>Versus</b> THE STATE OF ASSAM and 13 ORS	MR. S K MEDHI MR. A DAS MR. R SARMA MR. H TALUKDAR	SC, ELEMENTARY EDUCATION GA, ASSAM MR. A K PURKAYASTHA (R- 11) MR. S SHARMA (R-11)
14	<a href="#">WP(C)/259/2017</a>	SRI HARIHAR BARMAN <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR. A K PURKAYASTHA MR. M BHUYAN MR. S K SINGH MR. M S ALI	MR. S C BISWAS (R-5) MS. J BORAH (R-5) MR. R KARIM (R-5) MS. U NANDA (R-5) SC, KVS ASSTT. S.G.I.
15	<a href="#">WA/71/2018</a> FIXED	THE STATE OF MIZORAM <b>Versus</b> SH R. LALTHANZAUVA	MR. A K SARMA MS. P BHATTACHARYA GA, MIZORAM	MR. P D NAIR (R1 TO 88) MR G ALAM (R1 TO 88) MR. H ROHMAN (R1 TO 88) MR. D NAG (R1 TO 88)

16	<b>WITH</b> <a href="#">WA/70/2018</a>	THE STATE OF MIZORAM <b>Versus</b> SH MALSAWMTLUANGA	MR A K SARMA MRS P BHATTACHARYA GA, MIZORAM	MR. P D NAIR (R1 TO 68) MR G ALAM (R1 TO 68) MR. H ROHMAN (R1 TO 68) MR. D NAG (R1 TO 68)
17	<b>WITH</b> <a href="#">WA/151/2023</a>	LAILUANGPUI AND 21 ORS. <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. J MANGSUANHAU MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN	C.G.C. MR. R K D CHOUDHURY, DY. S.G.I.(R 1,2 &3) GA, MIZORAM
18	<b>WITH</b> <a href="#">WA/152/2023</a>	R. B. LALNGAILIANA AND 13 ORS. <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. J MANGSUANHAU MR. S S S RAHMAN MR. R DE MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN	C.G.C. MR. R K D CHOUDHURY, DY. S.G.I.(R 1,2 &3) AG, MIZORAM
19	<b>WITH</b> <a href="#">WA/154/2023</a>	NAWLSANGA R/B R.B LALNGAILIANA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. J MANGSUANHAU	C.G.C. MR. R K D CHOUDHURY, DY. S.G.I.(R 1,2 &3)
20	<b>WITH</b> <a href="#">WA/2/2024</a>	LAITHANGA AND 2 ORS. <b>Versus</b> THE STATE OF MIZORAM AND 2 ORS. B	MR. J MANGSUANHAU MR. J MANGSUANHAU MR. R DE (P1) MS. D PATHAK (P1)	GA, MIZORAM
21	<a href="#">PIL/74/2018</a>	SWATI BIDHAN BARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	GA, ASSAM MR. D P BORAH SC- HEALTH AND FAMILY WELFARE DEPTT. MS. D BORAH, SC-HEALTH AND FAMILY WELFARE DEPTT. ASSTT.S.G.I.
22	<a href="#">WA/236/2018</a>	DR. CHHAKCHHUAK LALTHANPARA <b>Versus</b> DR. LAIRUATPULI HIAWNMUAL AND 9 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI	MR. K N CHOUDHURY (R1) MR. J PATOWARY (R1) GA, MIZORAM
	<b>WITH</b> <a href="#">I.A.(Civil)/3004/2018</a> in <a href="#">WA/236/2018</a>	DR. CHHAKCHHUAK LALTHANPARA <b>Versus</b> DR. LAIRUATPULI HIAWNMUAL AND 9 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI	GA, MIZORAM
23	<a href="#">WA/318/2019</a> CAVT. NO.0861/2019 FIXED, CAVT./861/2019, CAVT./859/2019	RABIUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. MD S HOQUE MR. M DEKA	GA, ASSAM MR A D CHOUDHURY (R1) MR. M MAHANTA MR. D CHOUDHURY (R1) SC, P C B A FOR CAVEATOR
24	<b>WITH</b> <a href="#">WA/319/2019</a>  CAVT. NO. 0859/2019	RABIUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. MD S HOQUE	GA, ASSAM MR A D CHOUDHURY (R5) MR. M MAHANTA MR. D CHOUDHURY (R5) FOR CAVEATOR SC, P C B A
25	<a href="#">WA/190/2021</a>	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> V. KAPCHUNGUNGA AND 10 ORS. F	MR. S C KEYAL	MR. P D NAIR (FOR ALL RESPONDENTS) MR. A CHETRY (FOR ALL RESPONDENTS) MR G ALAM (FOR ALL RESPONDENTS) MR. H ROHMAN (FOR ALL RESPONDENTS) S R A NASER (FOR ALL RESPONDENTS)

	<b>WITH</b> <a href="#">I.A.(Civil)/789/2022</a> in WA/190/2021	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> V. KAPCHUNGUNGA AND 9 ORS.	MR. S C KEYAL	MR. A CHETRY (FOR ALL RESPONDENTS) MR G ALAM (FOR ALL RESPONDENTS) MR. H ROHMAN (FOR ALL RESPONDENTS) S R A NASER (FOR ALL RESPONDENTS)
26	<a href="#">WA/265/2023</a>	UNION OF INDIA <b>Versus</b> LALMALSAWMI	MR. B CHAKRAVARTY MR. S K MEDHI	MR S DUTTA (R-1-3-5-49,51, 52,54-69,7-87,89,103, 105-117,11-126,128-145, 148,159) MS. I DAS (R-1-3,5-49,51, 52,54-69,71-87,89,103, 105-117,119-126,128-145, 148,159,161-163,172-177) GA, MIZORAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1958/2023</a> in WA/265/2023	UNION OF INDIA <b>Versus</b> LALMALSAWMI	MR. B CHAKRAVARTY MR. S K MEDHI	GA, MIZORAM
27	<b>WITH</b> <a href="#">WA/320/2023</a>	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> LALTHANSANGI SAILO AND 4 ORS.	MR. S K MEDHI	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL GA, MIZORAM
	<b>WITH</b> <a href="#">I.A.(Civil)/2377/2023</a> in WA/320/2023	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> LALTHANSANGI SAILO AND 4 ORS.	MR. S K MEDHI	GA, MIZORAM
28	<a href="#">WA/356/2023</a>	LAL BIAKTHANGI RALTE AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS. E	MRS. R DEVI	GA, ASSAM SC, AG SC, DIMA HASAO SC, FINANCE
29	<b>WITH</b> <a href="#">WP(C)/1383/2022</a>	MD. FARIZ UDDIN LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, EDU SC, FINANCE
30	<b>WITH</b> <a href="#">WP(C)/1789/2022</a>	KHALILUR RAHMAN DEWAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, SEC. EDU. SC, FINANCE
31	<b>WITH</b> <a href="#">WP(C)/1837/2022</a>	MOMTAZ BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, SEC. EDU. SC, FINANCE
32	<b>WITH</b> <a href="#">WA/156/2023</a>	DIPIKA TALUKDAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	SC, ELEM. EDU SC, AG SC, FINANCE
33	<b>WITH</b> <a href="#">WA/171/2023</a>	KHIREN MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
34	<b>WITH</b> <a href="#">WA/175/2023</a>	PRANJAL PEGU AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. U K NAIR MRS. K DEVI MRS. K DEVI MS S A KHALIFA MS S A KHALIFA N GAUTAM	SC, SEC. EDU. SC, FINANCE

35	<b>WITH</b> <a href="#">WA/176/2023</a>	MAHANANDA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
36	<b>WITH</b> <a href="#">WA/177/2023</a>	MANIK CHANDRA KULI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
37	<b>WITH</b> <a href="#">WA/180/2023</a>	BHOGIRAM KUMAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
38	<b>WITH</b> <a href="#">WA/181/2023</a>	ABUL HASHIM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
39	<b>WITH</b> <a href="#">WA/184/2023</a>	KANAK CHANDRA DEKA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
40	<b>WITH</b> <a href="#">WA/185/2023</a>	BHADRA KANTA BORAH AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
41	<b>WITH</b> <a href="#">WA/187/2023</a>	ABDUS SATTAR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
42	<b>WITH</b> <a href="#">WA/200/2023</a>	SALIMA KHATUN BARBHUIYA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
43	<b>WITH</b> <a href="#">WA/209/2023</a>	GIREN CHANDRA BISWAS AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	SC, ELEM. EDU SC, AG SC, SEC. EDU. SC, FINANCE
44	<b>WITH</b> <a href="#">WA/231/2023</a>	KARTIK SAHU AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MS D DUTTA B BISWAS	SC, ELEM. EDU SC, FINANCE
45	<b>WITH</b> <a href="#">WA/381/2023</a>	NURJAMAN HAQUE @ NURZAMAN HAQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS. E	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, ELEM. EDU SC, AG
46	<a href="#">WA/467/2023</a> CAVT. NO.12842/023, FIXED, CAVT./1284/2023	UNION OF INDIA <b>Versus</b> VIKRAMJEET DUTTA	MR. K GOGOI	MR P NAYAK (r-2) MS U SHARMA FOR CAVEATOR
47	<b>WITH</b> <a href="#">WA/458/2023</a> CAVT. NO. 12842/023,	DR. RAJESWARIE SANKARAN <b>Versus</b> VIKRAMJEET DUTTA AND 5 ORS.	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR M BHUYAN	MR. K GOGOI (r-2) MR H K DAS (r-1) MR P NAYAK (r-6) MR. S P SHARMA (r-1) MS U SHARMA MR N K SARMA (r-1) SC, C.G.C. FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/3745/2023</a> in WA/458/2023	DR. RAJESWARIE SANKARAN <b>Versus</b> VIKRAMJEET DUTTA AND 5 ORS.	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR M BHUYAN	MR. S P SHARMA MS U SHARMA SC, C.G.C. FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 03/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. S B PRASAD	29-08-2024	To	05-09-2024
10)	MR. R ALI	01-09-2024	To	10-09-2024
11)	MR. N SHARMA	09-09-2024	To	22-09-2024
12)	MR. A K PURKAYASTHA	02-09-2024	To	03-09-2024
13)	MR. S SHARMA	02-09-2024	To	03-09-2024
14)	MR I HASSAN	03-09-2024	To	10-09-2024
15)	MS. M BORAH	02-09-2024	To	08-09-2024
16)	MR. S BANIK	02-09-2024	To	03-09-2024
17)	MR D K BORDOLOI	05-09-2024	To	05-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,3rd September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/3157/2021</a> FIXED	SATYA NARAYAN BHARALI <b>Versus</b> THE COMMISSIONER AND SECRETARY DEPARTMENT OF ELEMENTARY EDUCATION AND 7 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM MRS. K DEVI (r-7) MR. B CHOUDHURY (SC, SSA) B. M. KALITA (r-7) MS S A KHALIFA (r-7) MS. B. BANIA (r-7)
	<b>WITH</b> <a href="#">I.A.(Civil)/3611/2022</a> <b>in</b> WP(C)/3157/2021	NIRODA BORAH, <b>Versus</b> SATYA NARAYAN BHARALI AND 6 ORS.	MRS. K DEVI MS S A KHALIFA MS. B. BANIA	GA, ASSAM
2	<a href="#">WP(C)/2420/2022</a> FIXED	SMTI RUNUMI DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	SC, ELEM. EDU SC, FINANCE
3	<a href="#">WP(C)/2952/2022</a> B/O	GIRINDRA CHANDRA NATH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A DEKA	SC, ELEM. EDU
4	<a href="#">WP(C)/4393/2022</a> FIXED	SRI SASANKA SAIKIA <b>Versus</b> THE GAUHATI UNIVERSITY AND ANR	MR. A CHAUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN MR A DAS	SC, G U
	<b>WITH</b> <a href="#">I.A.(Civil)/2241/2022</a> <b>in</b> WP(C)/4393/2022	THE GAUHATI UNIVERSITY AND ANR <b>Versus</b> SRI SASANKA SAIKIA	MR. P J PHUKAN	MR. A CHOUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN
5	<a href="#">Cont.Cas(C)/423/2022</a>	SANSANKA SAIKIA <b>Versus</b> HEMANTA KUMAR NATH	MR. A K BARUAH MR A DAS	MR. P J PHUKAN MR P P PHUKAN
6	<a href="#">WP(C)/322/2023</a> FIXED	BISWA NATH ROY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS A BEGUM B. PATHAK S. M. ZINNA	MR. U K NAIR (R6) MR. M DUTTA (R-5) MS. L DAS (R6) MR. M ISLAM (R-5) MR. A BORO (R6) SC, N C T E MR A CHAKRABORTY (R6) MR A CHETIA (R6) SC, SEC. EDU.

7	<a href="#">WP(C)/561/2023</a> FIXED	SHIBANI PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	SC, EDU SC, FINANCE
8	<a href="#">WP(C)/2731/2023</a> FIXED	ABDUL JALIL MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR. A M BARBHUIYA MR. S K DAS MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU MR. A K DUTTA (R-6, 7) MR. F E CHOUDHURY (R-6, 7)
9	<a href="#">WP(C)/7049/2023</a> FIXED	INA DEVI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
<b>ORDERS</b>				
10	<a href="#">Cont.Cas(C)/434/2022</a> B/O	MOMTAZ BEGUM <b>Versus</b> DR. BIJOYA CHOUDHURY, ACS AND 4 ORS.	MR. A DEKA	MR S M T CHISTIE (R-2) MS. N PHUKAN (R-2)
11	<a href="#">Cont.Cas(C)/461/2022</a> B/O	PARBATI DEKA <b>Versus</b> BHARAT BHUSHAN DEV CHOUDHURY AND ANR	MR. A K DUTTA	MR S M T CHISTIE SC, SEC. EDU.
<b>HEARING</b>				
12	<a href="#">WP(C)/926/2015</a> WP(C) 2006/13(D/O)	BINDU BASHI MONDAL <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.M A I HUSSAIN DR.B AHMED MRA R BHUYAN MR.A U AHMED	MR.S DAS(R-8-9) MR. S BHATTACHARJEE SC, ELEMENTARY EDUCATION SC, BTC MR.H A SARKAR(R-8-9)
13	<a href="#">WP(C)/5587/2016</a>	SWAPNA BORAH and 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.M KALITA MR.J HATIMURIA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE
14	<a href="#">WP(C)/4151/2017</a>	OHIDUZ ZAMAN <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MS.J RAJKUMARI MR. S K DAS MR.S BORA MR R KARIM	SC, FINANCE SC, HIGHER EDUCATION
<b>WITH</b>				
15	<a href="#">WP(C)/2158/2024</a>	DR. DEVIMALLIKA RAJKHOWA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K P PATHAK MR BHARGAV DAS	SC, HIGHER EDU SC, AG SC, FINANCE
16	<a href="#">WP(C)/6987/2017</a> FIXED	JANASHIMALU HIGH SCHOOL and 9 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.A M DUTTA MR.P SARMA	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE
17	<a href="#">WP(C)/3695/2022</a> B/O	PRANAB DUTTA AND 30 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	SC, HIGHER EDU SC, FINANCE DEPTT.
18	<a href="#">WP(C)/1036/2023</a>	MUKUNDA MADHAB BAISHYA AND 14 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	SC, HIGHER EDU
19	<a href="#">WP(C)/4810/2023</a>	ABDUL KUDDUS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. J DEKA MS. A TALUKDAR	SC, ELEM. EDU



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LEAVE NOTE OF ADVOCATES FOR 03/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. S B PRASAD	29-08-2024	To	05-09-2024
10)	MR. R ALI	01-09-2024	To	10-09-2024
11)	MR. N SHARMA	09-09-2024	To	22-09-2024
12)	MR. A K PURKAYASTHA	02-09-2024	To	03-09-2024
13)	MR. S SHARMA	02-09-2024	To	03-09-2024
14)	MR I HASSAN	03-09-2024	To	10-09-2024
15)	MS. M BORAH	02-09-2024	To	08-09-2024
16)	MR. S BANIK	02-09-2024	To	03-09-2024
17)	MR D K BORDOLOI	05-09-2024	To	05-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,3rd September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL AND CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">Crl.Pet./1116/2023</a> B/O	KAMIN DAIMARI @ KOURIN DAIMARY AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	MR. M BISWAS (R-2) MR. S K DAS (R-2) PP, ASSAM (R1)
<b>ADMISSION</b>				
2	<a href="#">Crl.Pet./385/2022</a> WITH LCR 1 FILE(SCANNED COPY), FIXED <b>WITH</b> <a href="#">Crl.Pet./1345/2023</a>	DAWAR WASHIM AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN	MR. R DE (R-2) MR. P NEOG (R-2) PP, ASSAM
3	<a href="#">Crl.Pet./1345/2023</a>	ANUJ KUMAR GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R DE MR P NEOG	PP, ASSAM
4	<a href="#">Crl.Pet./322/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	MD. JABIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR R CHAKRAVORTY S RABHA	A W AMAN (R- 2) MS SURAYA RAHMAN (R- 2) MR SARFRAZ NAWAZ (R- 2) MR S A BARBHUYAN (R- 2) MR S T ADNAN (R- 2) SAMIM RAHMAN (R- 2) PP, ASSAM
5	<a href="#">Crl.Pet./389/2023</a> FIXED.	RUHUL AMIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	MS. R CHOUDHURY(R-2) MS F N ZAMAN(R-2) MS. B. HAZARIKA(R-2) PP, ASSAM
6	<a href="#">Crl.Pet./1040/2023</a> WITH LCR 5 FILES(SCANNED COPY), FIXED	SAMSUL HOQUE AND GABBAR SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
7	<a href="#">Crl.Rev.P./108/2024</a> FIXED	NIJAM UDDIN @ NIJAM UDDIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS	
8	<a href="#">Crl.Rev.P./312/2024</a> FIXED	MOHELA KHATUN <b>Versus</b> THE STATE OF ASSAM	J U AHMED MR S A REEYAZ	PP, ASSAM
9	<a href="#">Crl.Pet./401/2024</a> WITH SCANNED COPY OF CASE RECORD. FIXED.	KAMRAN AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER	MRS. R RONGMEI (r-2) MS. S DEVI (r-2) MS. K L R YANTHAN (r-2) PP, ASSAM

**BAIL HEARING (BA)**

10	<a href="#">Bail.Appln./2525/2024</a> FIXED	RAJIB MUSHAHARY <b>Versus</b> THE STATE OF ASSAM	MR R A AHMED MR M AHMED MR B ISLAM N NATH	PP, ASSAM
<b>ORDERS</b>				
11	<a href="#">CRL.A(J)/113/2018</a> WITH LCR 5 FILES, FIXED	RATAN BHUYAN <b>Versus</b> THE STATE OF ASSAM	MS. MEGHALI BARMAN, AMICUS CURIAE	PP, ASSAM
12	<a href="#">Crl.A./239/2023</a> 1 Y 2 M 17 D.:WITH OFFICE NOTE, LCR 5 FILES, FIXED	ASKAR ALI TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM
13	<a href="#">Crl.A./366/2023</a> WITH LCR 5 FILES, OFFICE NOTE, FIXED	JITENDRA ROY @ JATIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR. S MUNIR (r-2) MR S M ABDULLAH P (r-2) MS F HUSSAIN (r-2) MR. A PHUKAN, AMICUS CURIAE FOR R-2 MD R ISLAM (r-2) MD IMRAN (r-2) PP, ASSAM
14	<a href="#">Crl.A./238/2024</a> WITH OFFICE NOTE, FIXED	ABIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S E AHMED M AHMED	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/706/2024</a> <b>in</b> Crl.A./238/2024	ABIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S E AHMED M AHMED	PP, ASSAM
15	<a href="#">Crl.Pet./649/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	KISHOR KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S P SHARMA	PP, ASSAM
<b>HEARING</b>				
16	<a href="#">Crl.Rev.P./27/2011</a> WITH LCR 3 FILES	MOFAZZAL HOQUE and ANR. <b>Versus</b> THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.S H RAHMAN MR.D A KAIYUM	PP, ASSAM
17	<a href="#">Crl.A./86/2011</a> WITH LCR 5 FILES	BHIM KANTA DUTTA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P K BORAH MR.B BURAGOHAIN MR.S BORTHAKUR	PP, ASSAM
18	<a href="#">Crl.A./47/2012</a> WITH LCR 5 FILES	SMT. JYOTI BARUAH, <b>Versus</b> RAJU DUTTA and ORS,	MR.I A HAZARIKA MR.H ALI MR.R K GOSWAMI	MR.P DAS MR.D K KOTHARI MR.U K BARMAN MR.B DEKA MR.D DEKA PP, ASSAM MS.S BHATTACHARJEE
19	<a href="#">Crl.A./55/2012</a> WITH LCR 9 FILES AND P.B.	SANKAR JIT BHUYAN <b>Versus</b> STATE REPRESENTED BY CENTRAL BUREAU OF INVESTIGATION	MR. R K PRADHAN MR.A K SAIKIA MR Z ALAM MR. P K BORA	PP, C.B.I.
	<b>WITH</b> <a href="#">I.A.(Crl.)/543/2021</a> <b>in</b> Crl.A./55/2012	SANKAR JIT BHUYAN <b>Versus</b> STATE REPRESENTED BY CENTRAL BUREAU OF INVESTIGATION	MR P K BORAH	SC, CBI
20	<a href="#">Crl.A./58/2012</a> WITH LCR 5 FILES, P.B.-1	MD. JAYNUR ALI @ JAYNUR RAHMAN, <b>Versus</b> THE STATE OF ASSAM,	MR.S C BISWAS MR.J C BARMAN MS.M SARMAH MR.F HAQUE	
	<b>WITH</b> <a href="#">Crl.A./131/2012</a>	ABDUL MAZID <b>Versus</b> THE STATE OF ASSAM	MR.A K PURKAYASTHA MR.S K DAS MR.J A AHMED MR.Z ARAFAT	PP, ASSAM
22	<a href="#">Crl.A./69/2012</a> WITH LCR 6 FILES, P.B.-1	MD. RATUL ALI <b>Versus</b> STATE OF ASSAM	MR.P J PHUKAN MR.M C DEKA MR.H BARUAH	PP, ASSAM

23	<a href="#">Crl.A./129/2012</a> WITH LCR 6 FILES	UNION OF INDIA, <b>Versus</b> ABDUL MALIK and ANR,	MR.S C KEYAL MRD C CHAKRABORTY C.G.C. ASSTT.S.G.I.	MR.P KATAKI MR.D DAS MR.D BAGCHI
24	<a href="#">Crl.A./190/2013</a> WITH LCR 3 FILES	ISHWAR PD.JALAN, <b>Versus</b> BISWAJIT PAUL,	MR.G SAIKIA MR.A R SHOME MR.S S ROY MR.D SAUD MR.S CHOUDHURY MR.S CHAUHAN MS.J DEKA	MR B CHANDA MS.K MITRA
25	<a href="#">Crl.Pet./74/2021</a> WITH LCR 1 FILE(SCANNED COPY)	RANA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
26	<a href="#">Crl.Pet./217/2022</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	ASHOK PUROHIT <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J KALITA MR D KALITA	MR H S KALSI (R-2) MR. I S KALSI (R-2) PP, ASSAM
27	<a href="#">Crl.Rev.P./85/2023</a> WITH LCR 3 FILES	ANWAR HUSSAIN CHOUDHURY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	MR F A LASKAR (r-2) MR. D H MOZUMDER (r-2) PP, ASSAM
28	<a href="#">Crl.A./191/2023</a> 1 Y 8 M 3 D :WITH LCR 4 FILES, FIXED <b>WITH</b> <a href="#">I.A.(Crl.)/1241/2023</a> <b>in</b> Crl.A./191/2023	ABDUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY	MR. S BISWAS (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
29	<a href="#">Crl.Pet./13/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	JESMINA PARBIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS A SAIKIA	MR. A K AHMED (R-2) MS. P KAKATI (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
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12)	MR. A K PURKAYASTHA	02-09-2024	To	03-09-2024
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16)	MR. S BANIK	02-09-2024	To	03-09-2024
17)	MR D K BORDOLOI	05-09-2024	To	05-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Tuesday,3rd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 5

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

1	<a href="#">Review.Pet./106/2024</a> CAVT. NO.04042/024, FIXED, IN WP(C)/4948/2020 (D/O), THE STATE OF ASSAM AND 11 ORS CAVT./404/2024	DIBAKOR DAS <b>Versus</b>	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	MR. M K CHOUDHURY GA, ASSAM SC, APSC MR. M SARMA SC, FOREST FOR CAVEATOR
2	<a href="#">Review.Pet./152/2024</a> WITH OFFICE NOTE	MUSTAFA ALI AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, APSC SC, FOREST

LEAVE NOTE OF ADVOCATES FOR 03/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
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13)	MR. S SHARMA	02-09-2024	To	03-09-2024
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15)	MS. M BORAH	02-09-2024	To	08-09-2024
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### [ For Tuesday,3rd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 7

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/4234/2024</a> FIXED	ROMESHA KAHTOON @ RAMISA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN MS. U NANDA	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<b>ORDERS</b>				
2	<a href="#">I.A.(Civil)/2555/2024</a> FIXED, WITH LCR in WP(C)/2407/2024	MAHAMMAD ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S K ROY MD K RAHMAN MD K RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR. SAIDUL ALOM SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> <a href="#">WP(C)/2407/2024</a>	MAHAMMAD ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S K ROY MR A W AMAN MD K RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR. SAIDUL ALOM SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
<b>HEARING</b>				
3	<a href="#">WP(C)/5517/2017</a> FIXED, WITH LCR	ROFIZUL HOQUE <b>Versus</b> THE UNION OF INDIA and 6 ORS.	MR.Z HUSSAIN MRSB B AHMED	GA, ASSAM ASSTT.S.G.I.
4	<a href="#">WP(C)/7522/2017</a> WITH LCR	SAB KHATUN <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR.H R A CHOUDHURY MR.M ALAMGEER MR.A I UDDIN	GA, ASSAM ASSTT.S.G.I.
5	<a href="#">WP(C)/7532/2017</a> WITH LCR	SATDULLAH SK. @ SADULYA SHEIKH <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.D BHATTACHARYA MR.S DUTTA	GA, ASSAM ASSTT.S.G.I.
6	<a href="#">WP(C)/7538/2017</a> WITH LCR	SAN MIYA <b>Versus</b> THE UNION OF INDIA and 3 ORS.	DR.B AHMED MR.N HAQUE MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA	GA, ASSAM ASSTT.S.G.I.

7	<a href="#">WP(C)/7605/2017</a> WITH LCR	BIDHAN DAS <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.K R BORA MR.M C BHATTA	GA, ASSAM ASSTT.S.G.I.
8	<a href="#">WP(C)/7611/2017</a> WITH LCR	NASIR UDDIN TALUKDAR <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MRS.U BARUA MR.N DHAR MR. T U LASKAR MS.S DASGUPTA	GA, ASSAM ASSTT.S.G.I.
9	<a href="#">WP(C)/2063/2018</a> WITH LCR	ANJURANI CHAKRABORTY <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. D SARMAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	<a href="#">PIL/29/2020</a> WITH OFFICE NOTE	MRINMOY KHATANIAR AND ANR. <b>Versus</b> UNION OF INDIA AND 9 ORS	MR. D K DAS MRS. R S CHOWDHURY MR. S BISWAKARMA MR T DAS	MR. M Z AHMED (R9, R10) MS. B DUTTA (R9, R10) GA, ASSAM MR. P N GOSWAMI, ADDL. AG, ASSAM (R-13 & 14) ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, COAL INDIA SC, FOREST MR. S K SHARMA (R9, R10)
	<b>WITH</b> <a href="#">I.A.(Civil)/1808/2020</a> in PIL/29/2020	MRINMOY KHATANIAR AND ANR. <b>Versus</b> UNION OF INDIA AND 9 ORS.	MR. D K DAS	
	<b>WITH</b> <a href="#">I.A.(Civil)/665/2021</a> in PIL/29/2020	MRINMOY KHATANIAR AND ANR. <b>Versus</b> UNION OF INDIA AND 9 ORS.	MR. D K DAS	GA, ASSAM ASSTT.S.G.I. SC, OIL SC, FOREST
	<b>WITH</b> <a href="#">I.A.(Civil)/143/2022</a> in PIL/29/2020	MRINMOY KHATANIAR AND ANR. <b>Versus</b> UNION OF INDIA AND 9 ORS	MR. D K DAS MRS. R S CHOWDHURY MR. S BISWAKARMA MR T DAS	ASSTT.S.G.I. SC, FOREST
	<b>WITH</b> <a href="#">I.A.(Civil)/161/2022</a> in PIL/29/2020	MRINMOY KHATANIAR AND ANR. <b>Versus</b> UNION OF INDIA AND 9 ORS	MR H BETALA MR C KUMAR	GA, ASSAM ASSTT.S.G.I. SC, FOREST
	<b>WITH</b> <a href="#">I.A.(Civil)/465/2022</a> in PIL/29/2020	MRINMOY KHATANIAR AND ANR. <b>Versus</b> UNION OF INDIA AND 9 ORS.	MR. D K DAS MR C KUMAR	GA, ASSAM ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1418/2022</a> in PIL/29/2020	MRINMOY KHATANIAR AND ANR. <b>Versus</b> UNION OF INDIA AND 9 ORS.	MR. D K DAS	GA, ASSAM ASSTT.S.G.I. SC, FOREST
	<b>WITH</b> <a href="#">I.A.(Civil)/1087/2023</a> in PIL/29/2020	COAL INDIA LIMITED <b>Versus</b> MRINMOY KHATANIAR AND 9 ORS	MR M Z AHMED MS. B DUTTA MR. A M DUTTA	ASSTT.S.G.I. SC, FOREST MR. D K DAS
11	<a href="#">PIL/30/2020</a>	VIKRAM RAJKHOWA AND ANR. <b>Versus</b> THE UNION OF INDIA AND 16 ORS.	MR. V RAJKHOWA PETITIONER IN PERSON MR. S BARTHAKUR	GA, AP MR. M Z AHMED (R16, R17) MS. B DUTTA (R16, R17) GA, ASSAM MR. S K DUTTA (INTERVENER) SC. COAL INDIA ASSTT.S.G.I. SC, FOREST MR. S K SHARMA (R16, R17)

12	<b>WITH</b> <a href="#">PIL/36/2020</a>	BASANTA DEKA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. T GOGOI MR. K K HANDIQUE	MR. M Z AHMED (R5, R6) MS. B DUTTA (R5, R6) GA, ASSAM ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, COAL INDIA MR. S K SHARMA (R5, R6)
13	<b>WITH</b> <a href="#">PIL/45/2020</a>	BIBEK DAS AND ANR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS. N DEKA MR SAURADEEP DEY	ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, FOREST SC, COAL INDIA
14	<b>WITH</b> <a href="#">PIL/39/2022</a>	MRINMOY KHATANIAR AND ANR <b>Versus</b> THE UNION OF INDIA AND 11 ORS	MR D K DAS MR. R K AGARWALA MRS. R S CHOWDHURY MR H BETALA MR C KUMAR	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA SC, FOREST
15	<a href="#">Review.Pet./47/2020</a> IN WP(C)/4876/2018 (D/O), WITH LCR	AMINUR ALI @ AMINOOR ISLAM <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. A R SIKDAR MR. M HOQUE MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
16	<a href="#">Review.Pet./68/2021</a> IN WP(C)/1906/2020 (D/O), WITH LCR	FATEMA BIDHABA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
17	<a href="#">Review.Pet./116/2021</a> IN WP(C)/4274/2017 (D/O), WITH LCR	ROKIA KHATUN @ ROKIYA KHATUN <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MS R ALI	GA, ASSAM SC, NRC SC, F.T SC, ECI
18	<a href="#">Review.Pet./41/2023</a> IN WA/12/2010 (D/O), WP(C)/2405/2009 (D/O), WITH LCR	MD. ASHRAF ALI AND 7 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI
19	<a href="#">WP(C)/1215/2024</a> WITH LCR	MUSSTT RUSENA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS S DAS	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 03/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
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7)	MR. A MANNAF	27-08-2024	To	13-09-2024
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10)	MR. R ALI	01-09-2024	To	10-09-2024
11)	MR. N SHARMA	09-09-2024	To	22-09-2024
12)	MR. A K PURKAYASTHA	02-09-2024	To	03-09-2024
13)	MR. S SHARMA	02-09-2024	To	03-09-2024
14)	MR I HASSAN	03-09-2024	To	10-09-2024
15)	MS. M BORAH	02-09-2024	To	08-09-2024
16)	MR. S BANIK	02-09-2024	To	03-09-2024
17)	MR D K BORDOLOI	05-09-2024	To	05-09-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,3rd September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 8**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/4338/2024</a> FIXED	MD. AKBAR ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MS. N DEY NOORE BEGUM	GA, ASSAM
<b>ORDER (STAY VACATING)</b>				
2	<a href="#">WP(C)/659/2024</a> CAVT. NO.14162/023, FIXED	BHUMA RANI BARGAYARY <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MS B BHUYAN MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, APSC MR. J I BORBHUIYA SC, BTC FOR CAVEATOR
3	<b>WITH</b> <a href="#">WP(C)/5568/2022</a>	BHUMA RANI BARGAYARY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE MRS. M BURHAGOHAIN SMTI H DEVI
	<b>WITH</b> <a href="#">I.A.(Civil)/3294/2023</a> in WP(C)/5568/2022	GOUTAM GOGOI <b>Versus</b> BHUMA RANI BARGAYARY AND 8 ORS. E	MR J I BARBHUIYA MR A HOSSAIN	GA, ASSAM SC, BTC
<b>ADMISSION</b>				
4	<a href="#">WP(C)/4666/2015</a> FIXED	SMTI PAPORI BORAH BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.B K SINGH MS.A BEGUM	MR.C BARUAH SC, AG MR.Y S MANNAN MR. S K MEDHI (r-4) MR.B GOGOI(SC, FINANCE) SC, PWD
5	<a href="#">WP(C)/3353/2023</a> FIXED	HARIDEV CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J KALITA MR B HAZARIKA MS S KAR	SC, HANDLOOM, TEXTILE AND SERICULTURE
6	<a href="#">WP(C)/3357/2023</a> FIXED	PRATUL KR GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J KALITA MR. J KALITA MR B HAZARIKA MS S KAR	SC, HANDLOOM AND TEXTILE

7	<a href="#">WP(C)/3374/2023</a> FIXED	ANANTA KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J KALITA MR B HAZARIKA MS S KAR	SC, HANDLOOM, TEXTILE AND SERICULTURE
8	<a href="#">WP(C)/3573/2023</a> FIXED	NARAYAN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM SC, AG SC, FINANCE
9	<a href="#">WP(C)/5758/2023</a> FIXED	NEKIBUR ZAMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR. P K BORDOLOI	GA, ASSAM SC, AGRI. DEPARTMENT
10	<a href="#">WP(C)/23/2024</a> FIXED	ASHRAFUL ALOM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, ASLSA GA, ASSAM MS. A HUSSAIN(r-4) MS M KURMI(r-4) MR R ISLAM (r-4) SC, GHC

**ORDERS**

11	<a href="#">I.A.(Civil)/2502/2024</a> in WP(C)/1870/2023  <b>WITH</b> <a href="#">WP(C)/1870/2023</a>	BADAL CH. BANIK <b>Versus</b> THE STATE OF ASSAM AND 25 ORS  MANOJ DEVNATH AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H BARUAH MR H BARUAH MR P P PHUKAN  MS. G BORAH MS RIMA DAS	MS G BORA GA, ASSAM  GA, ASSAM MR H BARUAH MR P P PHUKAN SC, REVENUE GA, ASSAM
12	<a href="#">WP(C)/3445/2024</a> FIXED	SANKAR BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A C BORBORA MR. M SMITH MR. U SAIKIA	GA, ASSAM

**HEARING**

13	<a href="#">WP(C)/5397/2012</a> FIXED	RAM MURTI ROY <b>Versus</b> THE SAINIK SCHOOL SOCIETY and 3 ORS.	MSB DEVI MR.S SARMA MR.G GOSWAMI MR.H K DAS	MR.N BARUA C.G.C. MRS. A GAYAN ASSTT.S.G.I.
14	<a href="#">WP(C)/5944/2013</a> FIXED	SUBHAS CHANDRA DAS <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.D BORAH	MR.D K SAIKIA C.G.C. MS.S BARUAHR-1TO5 MR.K K PARASAR(R-1 to 5) ASSTT.S.G.I.
15	<a href="#">WP(C)/2181/2014</a>	MD. SAYEDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.L N CHOUDHURY MR.R ALI MS.M DEORI MS.M DUWARAH MS.S KHAN MR.M N CHOUDHURY	GA, ASSAM
16	<a href="#">WP(C)/3520/2014</a> FIXED	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.S N SARMA MR.A SARMA MR.K KALITA MS.P KHOUND	MR.P K ROY(R-2to5) MR.S K CHAKRABORTYR- 2to5 MS.M DUTTA(R-2to5) ASSTT.S.G.I. MS.A CHAKRABORTY(R- 2to5)
17	<a href="#">WP(C)/27/2015</a>	DIPEN HAZARIKA <b>Versus</b> STATE BANK OF INDIA and 8 ORS	MR. P K BORAH MR.A J RAJKHOWA MR.S BORTHAKUR MR.U S BORA	MR.L TALUKDAR(R-1) MS.M DASR-1 MR.B DAS(R-1) MS.N DAS(R-1)
18	<a href="#">WP(C)/81/2015</a>	UPEN DAS and 17 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.D K SARMAH MR.P S LAHKAR MS.A TALUKDAR MR.N PATHAK MR.A PATHAK	GA, ASSAM MR.R SARMA(R-2) MS.A VERMA MR. D MAZUMDARR-2 MR.P BORAH(R-2) SC, FINANCE

19	<a href="#">WP(C)/5476/2018</a>	PRADIP KR. SARKAR AND 96 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. P S DEKA MR. B J TALUKDAR MR. P TALUKDAR MS A BEGUM MR. D J DAS N GAUTAM MR. D K BHAGAWATI	MR H GUPTA (CGC, R3 & R4) SC, HEALTH AND F W ASSTT.S.G.I. SC, NRHM
20	<a href="#">WP(C)/903/2023</a>	MOON BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM
21	<a href="#">WP(C)/1154/2023</a> FIXED	ABINAS BORA <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. P BORDOLOI MS M NIROLA	C.G.C. MR. N DEKA (R-2,3) MR. S S ROY MR H K DAS (r-4,5,6) MR. M GOGOI (R-2,3) MR. U PATHAK (r-4,5,6) MS E CHOUDHURY (R-2,3) MR N K SARMA (r-4,5,6) DY.S.G.I. SC, NRL
22	<a href="#">WP(C)/1053/2024</a>	BHUPESH CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
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16)	MR. S BANIK	02-09-2024	To	03-09-2024
17)	MR D K BORDOLOI	05-09-2024	To	05-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,3rd September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">WP(C)/880/2011</a>	THE MANAGEMENT OF U.F.M INDUSTRIES LTD. <b>Versus</b> SHRI SASHI MOHAN ROY and ORS	MR.A DASGUPTA MR.B PRASAD MR.P BHOWMICK	MR.S DAS MR. A KALITA MS. U. DAS, SC, LABOUR AND UNEMPLOYMENT,
2	<a href="#">WP(C)/1113/2014</a>	MCLEOD RUSSELL INDIA LIMITED and ANR. <b>Versus</b> THE ASSAM POWER DISTRIBUTION and 4 ORS	MR.D K MISHRA MR.K GOSWAMI MR.R KAMAN	MR.B D DAS SC, APDCL
3	<a href="#">WP(C)/3311/2015</a> FIXED	M/S CENTURY MERCHANTILE PVT. LTD. and 17 ORS. <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	MR B N GOGOI(R- 1 to 4) SC, RAILWAY
4	<a href="#">WP(C)/416/2016</a>	M/S MOTHOLA TEA ESTATE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR S DATTA	GA, ASSAM MS.J RAJKUMARI R-3 MR.S BORA(R-3)
5	<a href="#">WP(C)/1108/2016</a> FIXED	CEMENT INTERNATIONAL LTD. <b>Versus</b> THE UNION OF INDIA and 5 ORS	DR. ASHOK SARAF MR. P DAS MR. A GOYAL MR. S P SHARMA MR. Z ISLAM MR. P BARUAH	C.G.C. MRS. A DASS SC, INDUSTRIES and COMMERCE ASSTT.S.G.I.
<b>MOTION</b>				
6	<a href="#">WP(C)/4342/2024</a> FIXED	M/S S S ENTERPRISE <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S BORTHAKUR MS. S KAKATI	MR. S S ROY(CGC) DY.S.G.I.
7	<a href="#">WP(C)/4345/2024</a> FIXED	M/S S S ENTERPIRSE <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. S BORTHAKUR MS. S KAKATI	MR. S S ROY(CGC) DY.S.G.I.
<b>ADMISSION</b>				
8	<a href="#">WP(C)/1910/2017</a> FIXED	RATAN CHANDRA BORO <b>Versus</b> ASSAM STATE TRANSPORT CORPORATION and 2 ORS.	MR.M SARANIA MR.S U AHMED	GA, ASSAM MR R M DAS, SC, ASTC MR.U CHOUDHURY SC, ASTC

9	<b>WITH</b> <a href="#">WP(C)/1923/2017</a>	MANIN BORO <b>Versus</b> ASSAM STATE TRANSPORT CORPORATION and 2 ORS.	MR.M SARANIA MR.S U AHMED MS.SUSENTELA	GA, ASSAM MR R M DAS, SC, ASTC MR.U CHOUDHURY( SC, ASTC)
	<b>WITH</b> <a href="#">I.A.(Civil)/2789/2018</a> <b>in</b> WP(C)/1923/2017	SRI MANIN BORO, <b>Versus</b> ASSAM STATE TRANSPORT CORPORATION and 2 ORS.	MR. M SARANIA MD. S U AHMED	MR R M DAS, SC, ASTC SC, A S T C
10	<a href="#">WP(C)/2618/2018</a> FIXED	DIGANTA KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN	DR. B AHMED (SC, CORPORATION DEPT. ) SC, CO OP MR R DHAR (GA, ASSAM) MR. R BORPUJARI,SC, FINANCE DEPTT. MS U DAS(SC, HOUSEFED, R- 2 &3) SC, FINANCE DEPTT.
11	<a href="#">WP(C)/5417/2022</a> FIXED	M/S HAWKS LABORATORY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS N NEWME	SC, INDUSTRIES AND COMMERCE SC, HEALTH SC, ASIDC
12	<a href="#">WP(C)/181/2023</a> FIXED	TAFARJUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	K U AHMED MS P SARMA	GA, ASSAM SC, WATER RESOURCE
13	<a href="#">WP(C)/1133/2023</a> FIXED	MD. SOWAIB ALI @ HAJI SHOYAB ALI LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM MS M BORAH, SC, P&RD
14	<a href="#">WP(C)/1391/2023</a> FIXED	DAYANANDA BORA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. U K BARMAN	SC, CO OP GA, ASSAM SC, HEALTH
15	<a href="#">WP(C)/4749/2023</a> FIXED	M/S SAKAMBARI FLOUR MILLS PVT LTD. AND 8 ORS. <b>Versus</b> THE FOOD CORPORATION OF INDIA AND 4 ORS.	MR. K P MAHESWARI MS. M SHARMA M. KALITA DIVYANSH RATHI(P-1 TO 9) MS. N HUSSAIN	MR. S C KEYAL,SC MR. S S ROY (r-5) MR. S S ROY (r-5) SC, F C I
16	<a href="#">WP(C)/6596/2023</a> FIXED	M/S S H ENTERPRISE <b>Versus</b> INDIAN OIL CORPORATION LTD AND 3 ORS	MR. T DEURI MS P PHUKAN MR A ATREYA MS R TADO MS A DAS MS. L WANGSA	SC, I O C
17	<b>WITH</b> <a href="#">WP(C)/3804/2023</a>	M/S S H ENTERPRISE <b>Versus</b> THE INDIAN OIL CORPORATION LTD AND 2 ORS	MS. B BHUYAN MR. T DEURI MS P PHUKAN MR A ATREYA MS R TADO	MR. K N CHOUDHURY (r- 1,2,3) MISS. R R KAKATI (r-1,2,3) MR. D J DAS (r-1,2,3) MS N MAHANTA (r-1,2,3)
	<b>WITH</b> <a href="#">I.A.(Civil)/3307/2023</a> <b>in</b> WP(C)/3804/2023	M/S S H ENTERPRISE <b>Versus</b> THE INDIAN OIL CORPORATION LTD AND 2 ORS	MS. B BHUYAN MR. T DEURI	MR. K N CHOUDHURY N GAUTAM
18	<a href="#">WP(C)/7555/2023</a> FIXED	GANAKPARA FISHERY CO-OPERATIVE SOCIETY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B D DAS MRS R DEKA MR. F A HASSAN	SC, AFDC
<b>ORDERS</b>				
19	<a href="#">WP(C)/6390/2019</a> FIXED	ABHIJIT BHAGAWATI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M SARMA MRS R DEKA	GA, ASSAM
20	<a href="#">Cont.Cas(C)/365/2024</a> B/O	BASU DEV BISWAS <b>Versus</b> PRASANTA BORKAKATI	MR. H ALI B BARMAN	

21	<a href="#">WP(C)/1063/2024</a> FIXED	M/S D J ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K SINGHA MR G PATHAK MR T K DAS	SR. GA, ASSAM SC, FINANCE DEPTT.
<b>HEARING</b>				
22	<a href="#">WP(C)/80/2017</a> FIXED,WITH LCR	THE MANAGEMENT OF LANGHARJAN TEA ESTATE <b>Versus</b> THE WORKMEN OF LANGHARJAN TEA ESTATE and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	GA, ASSAM MR.P KALITA(R-1) MRS.A BHATTACHARYYA(R-1)

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LEAVE NOTE OF ADVOCATES FOR 03/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. S B PRASAD	29-08-2024	To	05-09-2024
10)	MR. R ALI	01-09-2024	To	10-09-2024
11)	MR. N SHARMA	09-09-2024	To	22-09-2024
12)	MR. A K PURKAYASTHA	02-09-2024	To	03-09-2024
13)	MR. S SHARMA	02-09-2024	To	03-09-2024
14)	MR I HASSAN	03-09-2024	To	10-09-2024
15)	MS. M BORAH	02-09-2024	To	08-09-2024
16)	MR. S BANIK	02-09-2024	To	03-09-2024
17)	MR D K BORDOLOI	05-09-2024	To	05-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,3rd September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 12**

**[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">Crl.A./431/2017</a> WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B.- 2	SHAHID AHMED @ SOID AHMED and ANR <b>Versus</b> THE STATE OF ASSAM and ANR	MR H R A CHOUDHURY (p- 1,2) MR.K BHATTACHARJEE MR.A ALI MR. A AHMED (p-1,2) MR.D BANERJEE MR J M SULAIMAN (p-1,2) MR. G C BARMAN	PP, ASSAM
2	<a href="#">Crl.A./70/2018</a> WITH OFFICE NOTE, LCR - 7 (SEVEN) FILES, P.B. - 2, FIXED	SHRI BHARAT BORA <b>Versus</b> STATE OF ASSAM	MS. N NAZNEEN MD R ALI MR. A CHAUDHURY MR Z ALAM MR. P K DAS MR N J DAS MR B PUSHILAL MR. N D SARMA MR E U AHMED MS. S SULTANA MR. N MAHAJAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/125/2019</a> <b>in</b> Crl.A./70/2018	SHRI BHARAT BORA <b>Versus</b> STATE OF ASSAM AND ANR	MR Z ALAM MR E U AHMED MS. S NAZNEEN MR. N D SARMA	PP, ASSAM
3	<a href="#">CRL.A(J)/109/2019</a> 5 Y 2 M 13 D :WITH LCR - 7 (SEVEN) FILES, P.B. - 2	LAL MOHAN DAS <b>Versus</b> THE STATE OF ASSAM	MR ANJAN KALITA, AMICUS CURIAE	PP, ASSAM
4	<a href="#">CRL.A(J)/41/2020</a> 5 Y 0 M 20 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B.- 2	CHARITRA HALOI <b>Versus</b> THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
5	<a href="#">Mat.App./5/2022</a> WITH LCR	XXXXXXX <b>Versus</b> XXXXXXX	MR. R K TALUKDAR MR. D BORAH	MR P K DAS MR. M BARUAH
6	<a href="#">CRL.A(J)/15/2022</a> 2 Y 11 M 21 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	BIRCHA KONWAR <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN, AMICUS CURIAE	PP, ASSAM

7	<a href="#">CrI.A./47/2022</a> 2 Y 7 M 13 D :WITH LCR - 8 (EIGHT) FILES, P.B. - 2	UPEN DEKA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B K MAHAJAN MR. K MUNIR MR. A CHAUDHURY MR. P K DAS MR. P K MUNIR MR. P K MUNIR MR A RAHMAN MR. A. GAYAN MR. A. GAYAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/125/2022</a> <b>in</b> CrI.A./47/2022	UPEN DEKA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS	PP, ASSAM
8	<a href="#">CrI.A./92/2023</a> 1 Y 6 M 9 D :WITH LCR-5(FIVE) FILES, P.B.-2	UMAKANTA SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. A U CHOUDHURY MR S ISLAM MS A DEKA MS. D R CHOUDHURY	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/911/2023</a> <b>in</b> CrI.A./92/2023	UMAKANTA SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. D DOLEY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
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10)	MR. R ALI	01-09-2024	To	10-09-2024
11)	MR. N SHARMA	09-09-2024	To	22-09-2024
12)	MR. A K PURKAYASTHA	02-09-2024	To	03-09-2024
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15)	MS. M BORAH	02-09-2024	To	08-09-2024
16)	MR. S BANIK	02-09-2024	To	03-09-2024
17)	MR D K BORDOLOI	05-09-2024	To	05-09-2024





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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 14**

**[COURT PROCEEDING OF THE FOLLOWING CASES PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO.17(THIRD FLOOR)]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.A./282/2024</a>	JYOTREKHA DAS <b>Versus</b> THE STATE OF ASSAM	MR D K DAS MR D K DAS MS. P BHUYAN S DAS	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/818/2024</a> <b>in</b> Crl.A./282/2024	JYOTREKHA DAS <b>Versus</b> THE STATE OF ASSAM	MR D K DAS MS. P BHUYAN S DAS	PP, ASSAM
<b>ORDERS</b>				
2	<a href="#">I.A.(Crl.)/817/2024</a> <b>in</b> Crl.A./281/2024	KESHABANANDA BORAH <b>Versus</b> THE STATE OF ASSAM	MR K K MAHANTA (Sr. Advocate) MR D K DAS MS. P BHUYAN S DAS	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./281/2024</a>	KESHABANANDA BORAH <b>Versus</b> THE STATE OF ASSAM	MR K K MAHANTA (Sr. Advocate) MR D K DAS MS. P BHUYAN S DAS	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 03/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">CRP(IO)/189/2023</a> FIXED	RAVINDER PAL SINGH SAHNI <b>Versus</b> RAVINDER SINGH	MR. R K BHUYAN MR. D K DAS MR. M KASHYAP	MR B PATHAK MR. B BARMAN
2	<a href="#">CRP(IO)/390/2023</a> FIXED	ASHIYA BEGUM <b>Versus</b> MD. ITUL ALI	MR. B PHUKAN MR R RAJKHOWA B KHAKHLARY MAMONI BORBORUAH BORGOHAIN MR P KALITA U SWARGIARY	
3	<a href="#">CRP(IO)/14/2024</a> FIXED	ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS <b>Versus</b> SMT. REKHA BARUA TERON	MR. P N GOSWAMI (ADDL. A.G., ASSAM) MR. K P PATHAK MR. R BORA	MS M D MEDHI MS J KALITA
<b>BAIL HEARING (BA)</b>				
4	<a href="#">Bail Appln./1474/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL GAFFAR @ ASHOBA <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
5	<a href="#">Bail Appln./2122/2024</a> WITH CASE RECORD(SCANNED COPY)	UDIP DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
6	<a href="#">Bail Appln./2144/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	IMAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K K MAHANTA (Sr. Advocate) MR. K H SAIKIA	MR. P SAIKIA, LEGAL AID COUNSEL R2 PP, ASSAM
<b>BAIL HEARING</b>				
7	<a href="#">AB/741/2024</a>	SAMIR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR J ISLAM MR. A M AHMED P. GHOSH	PP, ASSAM
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
8	<a href="#">RSA/114/2024</a> FIXED	HIRANMAYEE DEKA(MAHANTA) <b>Versus</b> ABDUL KALAM AZAD	MR P UPADHYAY MR A UPADHYAY MS. JYOTI CHETRY	MR. S K GOSWAMI MR. R SHARMA
	<b>WITH</b> <a href="#">I.A.(Civil)/1928/2024</a> <b>in RSA/114/2024</b>	HIRANMAYEE DEKA(MAHANTA) <b>Versus</b> ABDUL KALAM AZAD	MR P UPADHYAY MR A UPADHYAY MS. JYOTI CHETRY	

**ORDERS**

9	<a href="#">RSA/356/2017</a> B/O	JUWAD ALI and 2 ORS. <b>Versus</b> KHALIL MIA and 4 ORS.	MR.A R SIKDAR MR.H ALI MR.M H TALUKDAR	MR. N ALAM, R MR. S U AHMED, R MR A K SHARMA MR K JAIN
10	<a href="#">Mat.App./18/2023</a> WITH LCR, FIXED	XXXX XXXX <b>Versus</b> XXXX XXXX	MR. B K DAS MS. P DAS MS. A SONOWAL	MR. K BORUAH MS P DAS
11	<a href="#">I.A.(Civil)/2297/2024</a> B/O in CRP/443/2016	SUNAYNA ARYA <b>Versus</b> MUKIBUR RAHMAN	MS M D MEDHI MS M D MEDHI MS J KALITA MR S J BARUAH	MS. D SONOWAL MR R ALI MR. R ALI MS. M SHARMA MS. C SARMA
	<b>WITH</b> <a href="#">CRP/443/2016</a>	MUKIBUR RAHMAN <b>Versus</b> SUNAYNA ARYA	MR. R J BORDOLOI MS. D SONOWAL MR. R ALI MS. M SHARMA MS. C SARMA	MRS. R MOMTAZ MR. M A LASKAR MS M D MEDHI MS M D MEDHI MS J KALITA MR. M ALI MS R BORAH MR. A I UDDIN
<b>HEARING</b>				
12	<a href="#">RSA/244/2018</a> PART-HEARD, WITH LCR, FIXED	MD KASHEM ALI AND ANR <b>Versus</b> LEGAL HEIRS OF LATE ASIAT ALI	A I AHMED A IKBAL M NATH	MS. R CHOUDHURY (R1.1, R1.5, R1.7, R2, R3.1-R3.4, R4)
13	<a href="#">Arb.A./15/2014</a> WITH LCR, FIXED	M/S ECI ENGINEERING and CONSTRUCTION CO. LTD. <b>Versus</b> UNION OF INDIA and 4 ORS,	MS.A CHOUDHURY	MR.A K SARKAR DR. B N GOGOI DR. B N GOGOI MS.M CHATTERJEE MS.N R RABHA MS.S BHARALI MS.M ACHARYYA MRS.U CHAKRABORTY SC, NF RLY
14	<a href="#">RSA/263/2016</a> CAVT. NO. 1348/2016 WITH LCR, FIXED	KASHEM ALI and 9 ORS <b>Versus</b> AMINUR ISLAM	MR.M CHOUDHURY MR.R ALI MRM MONDAL	MR.M DUTTA MR.M H ANSARI MR.J SAIKIA FOR CAVEATOR
15	<a href="#">RSA/60/2017</a> WITH LCR, FIXED	ON THE DEATH OF SMTI ROMA ROY HER LEGAL HEIRS SRI JANMAJIT ROY and ORS <b>Versus</b> SMTI SHIPRA ADITYA and 5 ORS	MR. P K ROY MR. S K CHAKRABORTY MR. M DUTTA MS. A CHAKRABORTY	MR. D MOZUMDER MS. J KAKOTI MR. S BISWAS
16	<a href="#">RSA/59/2017</a> WITH LCR	ON THE DEATH OF SMTI ROMA ROY HER LEGAL HEIRS SRI JANMAJIT ROY and ORS <b>Versus</b> SMTI SHIPRA ADITYA and 38 ORS	MR. P K ROY MR. S K CHAKRABORTY MS.M DUTTA MS.A CHAKRABORTY	GA, ASSAM MR.D MOZUMDER MR. S BISWAS
17	<a href="#">RFA/114/2017</a> WITH LCR, FIXED	SHRI DEBENDRA SETHIA <b>Versus</b> THE AIRPORT DIRECTOR AIRPORT AUTHORITY OF INDIA and 4 ORS	MR. S AGARWAL MR. N ANAND MS. L SRIVASTAV MR. A K SINGH MR. M MALAKAR MR. H L MAURYA	MR. R DUBEY SC, A A I
18	<a href="#">Mat.App./34/2018</a> WITH LCR, B/O	XXXXXXXX <b>Versus</b> XXXXXXXX	MR. A BHATTACHARJEE MR. J SARMA	MRS L BORUAH MISS. M BORAH MR. B B BORAH MS K TSUKRU
19	<a href="#">CRP/57/2018</a> CAVT. NO.0301/2018 WITH LCR, FIXED	GOBARDHAN PRASAD MODI <b>Versus</b> THE AHMED TEA CO. (P) LTD.	MR. P J SAIKIA MR. R S MISHRA	MR. K N CHOUDHURY FOR CAVEATOR MR. J PATOWARI
20	<a href="#">RFA/68/2018</a> WITH LCR, FIXED	MEGHMALLAR ESTATE and SERVICES PVT LTD and ANR <b>Versus</b> SRI JOGENDRA NATH BHUYAN	MR.D SAHU MR.R S MISHRA	MR. D BARUAH MS. N UPADHYAY MR. A I Ali

**WITH**  
[I.A.\(Civil\)/2180/2018](#)  
**in** RFA/68/2018

MEGHMALLAR ESTATE and SERVICES  
PVT LTD and ANR

MR. D SAHU  
MR. R S MISHRA

**Versus**

SRI JOGENDRA NATH BHUYAN

21 [RSA/94/2021](#)  
WITH LCR, FIXED

LEGAL HEIRS OF AINUDDIN SK. KOBAT  
ALI AND 6 ORS

MS. R CHOUDHURY  
MR. I H LASKAR

MR. M A SHEIKH

**Versus**

LEGAL HEIRS OF LATE KASER UDDIN,  
SAHAD ALI AND 12 ORS

MR. P K DEKA  
MD. S ALOM  
MR. M S ALAM  
MS S S ZIA  
MR D. CHAKRABORTY

22 [Mat.App./4/2024](#)  
WITH LCR, FIXED

XXXXXXXX

**Versus**

XXXXXXXX

MR. A M BARBHUIYA  
MS S R MAZARBHUIYA  
MS A BEGUM

MS. S SEAL  
MS. S KANUNGOE  
MS. J CHETTRY

**WITH**  
[I.A.\(Civil\)/437/2024](#)  
**in** Mat.App./4/2024

XXXXXXXX

**Versus**

XXXXXXXX

MR. A M BARBHUIYA  
MS S R MAZARBHUIYA  
MS A BEGUM

**WITH**  
[I.A.\(Civil\)/1476/2024](#)  
**in** Mat.App./4/2024

XXXXXXXX

**Versus**

XXXXXXXX

MS. S KANUNGOE

MR. A M BARBHUIYA

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LEAVE NOTE OF ADVOCATES FOR 03/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2610/2024</a>	MANGKHANLAL GUITTE <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
2	<a href="#">Bail Appln./2612/2024</a>	ANWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
3	<a href="#">Bail Appln./2616/2024</a>	FAZLUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
4	<a href="#">Bail Appln./2620/2024</a>	RAHUL KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM	MR P DAS MR. V N UPADHYAY MS P MISHRA	SC, NF RLY
5	<a href="#">Bail Appln./2622/2024</a>	MAMONI RAY <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR A AHMED U U KHAN MR A AHMED	PP, ASSAM
6	<a href="#">Bail Appln./2626/2024</a>	EKRAMUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
7	<a href="#">Bail Appln./2627/2024</a>	DHARMENDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
8	<a href="#">Bail Appln./2631/2024</a>	JAKIR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM	PP, ASSAM
9	<a href="#">Bail Appln./2634/2024</a>	OM PRAKASH MISHRA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
<b>MOTION</b>				
10	<a href="#">Crl.Rev.P./339/2024</a>	GIRISH CH KALITA <b>Versus</b> THE STATE OF ASSAM	K U AHMED	PP, ASSAM
11	<a href="#">Crl.Rev.P./340/2024</a>	ROBIN BORPATRA GOHAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR G G GOGOI MR A HOSSAIN	PP, ASSAM

12	<a href="#">Crl.Rev.P./341/2024</a>	UDHAB CHANDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T DEURI J RABHA MS A DAS	PP, ASSAM
13	<a href="#">Crl.Pet./866/2024</a> B/O	MOJIBUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M M ZAMAN	PP, ASSAM
14	<a href="#">AB/2315/2024</a>	SURAJIT GHOSH <b>Versus</b> THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
15	<a href="#">AB/2316/2024</a>	AMINUL ISLAM, <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
16	<a href="#">AB/2319/2024</a>	GULZAR HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI R L CHUTIA	PP, ASSAM
17	<a href="#">AB/2322/2024</a>	SAHIL HOQUE AND SAHIL RAHAMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS A BEGUM	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
18	<a href="#">Bail Appln./1184/2024</a>	SANJOY KUMAR RAY <b>Versus</b> THE STATE OF ASSAM	MR S C DAS RAKESH DHAR	PP, ASSAM
19	<a href="#">Bail Appln./1422/2024</a> WITH CASE RECORD(SCANNED COPY)	TAJNUR ALI <b>Versus</b> THE UNION OF INDIA	MR M Z SHAH MD P RAHMAN	SC, NCB
20	<a href="#">Bail Appln./1534/2024</a> FIXED	SALMAN KURSHID MAZUMDER <b>Versus</b> THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM
21	<a href="#">Bail Appln./1576/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD. MAFIZAL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. N MAHAJAN MR. AJAY SARMA	PP, ASSAM
22	<a href="#">Bail Appln./1584/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	CHANDAN BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR S DAS	
23	<a href="#">Bail Appln./1806/2024</a> WITH OFFICE NOTE	DHIRENDRA RAWAT AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B CHAKRABORTY MR K L GUPTA MRS P HAZARIKA	PP, ASSAM
24	<a href="#">Bail Appln./1870/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	LAKSHMI NATH CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K SARMA MR H J TAMULI MR D KALITA	PP, ASSAM
25	<a href="#">Bail Appln./2102/2024</a> WITH SCANNED COPY OF CASE RECORD	RIASUL AHMED @ ROSIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
26	<a href="#">Bail Appln./2119/2024</a> WITH CASE RECORD(SCANNED COPY)	MD HABIBAR RAHMAN @ MD. HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
27	<a href="#">Bail Appln./2153/2024</a>	ARJINA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
28	<a href="#">Bail Appln./2245/2024</a> WITH OFFICE NOTE	SADIQUE ALI <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
29	<a href="#">Bail Appln./2263/2024</a> WITH OFFICE NOTE	KIRPAL SINGH @ JAGGA <b>Versus</b> UNION OF INDIA	MD A RAHMAN MOTIUR RAHMAN MR. M RAHMAN	SC, NCB
30	<a href="#">Bail Appln./2308/2024</a> B/O	MD. MINTU RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. K K HANDIQU MS M BORA MR. N SAIKIA	PP, ASSAM

31	<a href="#">Bail Appln./2346/2024</a> FIXED	NAYAN CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
32	<a href="#">Bail Appln./2350/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	ALOTO CHISHI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
33	<a href="#">Bail Appln./2356/2024</a> WITH CASE RECORD(SCANNED COPY)	PABON BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
34	<a href="#">Bail Appln./2384/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	NANDU SINGH <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR K MAINUDDIN	PP, ASSAM
35	<a href="#">Bail Appln./2397/2024</a> FIXED	FAJAL HAQUE <b>Versus</b> THE STATE OF ASSAM	MUSTAFIJUR RAHMAN	PP, ASSAM
<b>BAIL HEARING</b>				
36	<a href="#">AB/2315/2023</a> FIXED	HEMANTA TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. M SARANIA MS. C NEWME MR A SARANIA MR. R BEZBARUAH	PP, ASSAM
37	<a href="#">AB/520/2024</a> WITH CASE RECORD(SCANNED COPY)	ISLAM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
38	<a href="#">AB/538/2024</a> BA 630/2024(D/O)	SOFIQL ALOM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
39	<a href="#">AB/1214/2024</a> FIXED	MD. FIZNUR ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
40	<a href="#">AB/1296/2024</a>	JAYNAL ALI <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
41	<a href="#">AB/1770/2024</a>	GAYATRI SONOWAL <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. N SARKAR MR P K BASU MR A BANERJEE	PP, ASSAM
42	<a href="#">AB/1956/2024</a> FIXED	MANIK CHANDRA RAY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P A AHMED MR. F A HASSAN MRS. R BARKATAKY	PP, ASSAM
43	<a href="#">AB/2007/2024</a>	SHAHIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM	M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
44	<a href="#">AB/2008/2024</a>	SOIDUR RAHMAN @ SAHIDUL RAHMAN <b>Versus</b> THE STATE OF ASSAM	M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
45	<a href="#">AB/2030/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, B/O	KAMDEV DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K K HANDIQUE MR. N MALAKAR	MR. R CHETRI(R-2) MR N MILI(R-2) PP, ASSAM
46	<a href="#">AB/2081/2024</a> WITH OFFICE NOTE	NUR ALOM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P A AHMED MR B ISLAM MS. Q DAS	PP, ASSAM
47	<a href="#">AB/2088/2024</a> WITH CASE RECORD(SCANNED COPY)	BARNABAS BASUMATARY <b>Versus</b> THE STATE OF ASSAM	G UDDIN MS ANNA K P P ADHIKARI	PP, ASSAM
48	<a href="#">AB/2113/2024</a>	DR MRIDU PABAN NATH <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
49	<a href="#">AB/2114/2024</a>	RIMPY BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM



50	<a href="#">AB/2269/2024</a> FIXED	SHAHADOT ALI <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	PP, ASSAM
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**ORDERS**

51	<a href="#">I.A.(CrI.)/828/2024</a> in CrI.Rev.P./7644/2024	DEBOJIT DAS <b>Versus</b> SMT. RITAMONI DAS	MR. N K KALITA	
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**WITH**

[CrI.Rev.P./7644/2024](#)  
(Filing Number)

DEBOJIT DAS <b>Versus</b> SMTI. RITAMONI DAS	MR. N K KALITA
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**HEARING**

52	<a href="#">CrI.A./63/2011</a> WITH LCR 6 FILES, FIXED	PUNYA KANTA DAS <b>Versus</b> STATE OF ASSAM	MR.B M CHOUDHURY MS. B SARMA, AMICUS CURIAE MS.S CHOUDHURY	PP, ASSAM
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53	<a href="#">CRL.A(j)/90/2022</a> 4 Y 5 M 24 D :WITH LCR 4 FILES, P.B.-1, FIXED	KENDARNATH CHETRY @ KHEM <b>Versus</b> THE STATE OF ASSAM	MS. ARFINA BEGUM (LEGAL AID COUNSEL)	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 03/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
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9)	MR. S B PRASAD	29-08-2024	To	05-09-2024
10)	MR. R ALI	01-09-2024	To	10-09-2024
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12)	MR. A K PURKAYASTHA	02-09-2024	To	03-09-2024
13)	MR. S SHARMA	02-09-2024	To	03-09-2024
14)	MR I HASSAN	03-09-2024	To	10-09-2024
15)	MS. M BORAH	02-09-2024	To	08-09-2024
16)	MR. S BANIK	02-09-2024	To	03-09-2024
17)	MR D K BORDOLOI	05-09-2024	To	05-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Tuesday,3rd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

COURT NO: 19

[MAC. APPEAL AND CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/8043/2022</a> FIXED	LOMBIT KONWAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MR. P P DUTTA MS P SARMA	SC, TRANSPORT SC, O I L
2	<a href="#">WP(C)/6647/2023</a> FIXED	JAYNAL ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	ALHAJJ I UDDIN MR. H ALI B BARMAN MR R HOQUE	SC, P AND R.D. GA, ASSAM Ms. R. R. BORAH(R-7) MR. A A R KARIM (R-7) MS G.PURI(R-7) MR. A DEB(R-7) SC, P H E
3	<a href="#">WP(C)/366/2024</a> FIXED	POMPI MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	GA, ASSAM MR I AHMED (r- 6) SC, BTC
<b>HEARING</b>				
4	<a href="#">WP(C)/2194/2013</a>	SAMAN UDDIN LASKAR and 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HOQUE MR A R BHUYAN MRH I CHOUDHURY MR. I H SAIKIA MR. I H SAIKIA MR.S K DEORI MRK UDDIN MR. M DUTTA (AMICUS CURIAE) MR.S R BARBHUIYA MR. B U LASKAR MR. M A I HUSSAIN MR. B BORAH MR. B BORAH MR. K KALITA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MR K KASHYAB MS L HMAR MS L HMAR MR. H I CHOUDHURY	MR. M R CHOUDHURY SC, FINANCE SC, IWT

5	<a href="#">WP(C)/2571/2015</a>	JIBAN CHANDRA BORA <b>Versus</b> THE BOARD OF DIRECTORS and 4 ORS	MR J U CHOUDHURY MR. S KHOOND MR G C HAZARIKA MR. L Deka MR. C C DEKA	SC, APDCL
6	<a href="#">MACApp./29/2017</a> WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI MOUSHUMI DAS and 5 ORS	MS.R D MOZUMDAR	MS.N MODI MS.L SHARMA MS.M CHOUDHURY MR M R ADHIKARI MR.A R TAHBILDAR MR.S DUTTA
	<b>WITH</b> <a href="#">I.A.(Civil)/1814/2021</a> <b>in</b> MACApp./29/2017	SIMPLE DAS BORA <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED AND 6 ORS	MR. S P SHARMA MS U SHARMA	MS R D MAZUMDAR
7	<a href="#">WP(C)/4038/2018</a>	EX-CT/GD NO. 031520548 NILAM CHAND DAIMARI <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS C MEDHI MR. S NATH MR R DHAR MR. A BHATTACHARYA	MRS. R DEVI ASSTT.S.G.I.
8	<a href="#">WP(C)/6914/2018</a>	AJIT BEZBARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. P BARMAN (BORKAKOTI) MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MR. V KUMAR	MR. N. GOSWAMI, (GA, ASSAM) ASSTT.S.G.I.
9	<a href="#">MACApp./180/2019</a> WITH LCR, FIXED	M/S. BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. DHANALATA MECH AND 10 ORS.	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MS. R D MOZUMDAR MR. P J SAIKIA MS. C MOZUMDAR MR. S P SHARMA FOR CAVEATOR
	<b>WITH</b> <a href="#">MACApp./10/2019</a> WITH LCR	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI NABAMI BASUMATARY AND 6 ORS	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MS. R D MOZUMDAR (R6) MR. P J SAIKIA MS. M KECHII MS. C MOZUMDAR (R6) MR. S P SHARMA (R6) FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/59/2019</a> <b>in</b> MACApp./10/2019	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI NABAMI BASUMATARY AND 6 ORS	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MR. P J SAIKIA MS. M KECHII FOR CAVEATOR
11	<a href="#">WP(C)/3710/2019</a> FIXED	C. H. GOVINDA <b>Versus</b> THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR C BARUAH MR. B BARUAH	MR S N SARMA SENIOR ADVOCATE MR A SARMA MR. M HUSSAIN MR. K KALITA SC, I O C
	<b>WITH</b> <a href="#">WP(C)/3719/2019</a>	KAMALAKSHA DUTTA AND ANR. <b>Versus</b> THE INDIAN OIL CORPORATION AND 4 ORS.	MR. B BARUAH MS. R R BARUAH MS P BATHARI MS S HASNU MR. C BARUAH	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA SC, OIL
	<b>WITH</b> <a href="#">WP(C)/4349/2019</a>	KISHAN KR. CHHETRY <b>Versus</b> THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. B BARUAH MS. R R BARUAH MS S HASNU MR. C BARUAH	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA SC, I O C
14	<a href="#">WP(C)/8442/2019</a>	UTPALA SAHU SINHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	GA, ASSAM SC, FINANCE
15	<a href="#">MACApp./120/2020</a> WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. BINA BORUAH AND 3 ORS	MR. A DUTTA MR. P J BARMAN MRS. P DUTTA	MR. A K GUPTA (R-3,4) MR. N BORUAH MR. R S MISHRA (R-3,4)

**WITH**  
[I.A.\(Civil\)/723/2020](#)  
in MACApp./120/2020

THE NATIONAL INSURANCE COMPANY  
LIMITED

MR. A DUTTA  
MRS. P DUTTA

MR. N BORUAH (R-1,2)  
MS B SAIKIA (R-1,2)

**Versus**

SMTI. BINA BORUAH AND 3 ORS

ORIENTAL INSURANCE COMPANY LTD.

**Versus**

BILASINI SINGHA AND 3 ORS.

UNITED INDIA INSURANCE COMPANY  
LTD.

**Versus**

ANJALI KALITA AND 3 ORS.

HDFC ERGO GENERAL INSURANCE CO.  
LTD

**Versus**

HITESH DAS AND 5 ORS

MR SISHIR DUTTA  
MR. S DUTTA  
MR S DUTTA

MS. R D MOZUMDAR  
MR. S P SHARMA  
MS. C MOZUMDAR

MR. R GOSWAMI  
MS. P BORTHAKUR

MR. M TALUKDAR

MR. K K DUTTA (R-1,2)  
MR A CHALIHA (R-3,4)

MR. N ALAM  
MR M H AHMED  
MR. S ISLAM

**WITH**  
[MACApp./285/2020](#)

GUNAJIT NATH

**Versus**

HITESH DAS AND 5 ORS.

RATNA GHOSH AND 3 ORS

**Versus**

AMARJIT SINGH AND 4 ORS

JAYDEEP NANDI

**Versus**

OIL INDIA LIMITED AND 3 ORS

MR. S U AHMED  
MR. S ISLAM  
MR A HAWARI

MR. S CHAUHAN  
MR. A R SHOME  
MR. P MAZUMDER

MR. S P CHOUDHURY  
MR. P MAHANTA  
MR. R B GOHAIN  
MR K BISWAKARMA  
MS B DEVI  
MR A KHARSOHUM  
DR K PANDAV  
DR K PANDAV  
MR. S. J. SARKAR

MR. R MAZUMDAR  
MRS P RAI  
MR H BEZBARUA

MR M H AHMED (r-1 to 4)  
MR. R GOSWAMI (R6)  
MS. M SAIKIA (R6)  
MS. P BORTHAKUR (R6)

MS. R D MOZUMDAR (r-3,5)  
MS. C MOZUMDAR (r-3,5)  
MR. S P SHARMA (r-3,5)

SC, OIL

22 [WP\(C\)/3187/2022](#)

FORCE NO. 175130032 CONSTABLE (GD)  
MOINUDDIN AHMED

**Versus**

THE UNION OF INDIA AND 4 ORS.

MR. R MAZUMDAR  
MRS P RAI  
MR H BEZBARUA

ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 03/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
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13)	MR. S SHARMA	02-09-2024	To	03-09-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

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[ For Tuesday,3rd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	<a href="#">I.A.(Civil)/2048/2024</a> FIXED in WP(C)/3621/2023 <b>WITH</b> <a href="#">WP(C)/3621/2023</a>	MESTER ALI PODDAR <b>Versus</b> JAHANARA BEGUM AND ORS  JAHANARA BEGUM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	A RAHMAN   MRS. S ROY	GA, ASSAM MS. S ROY  GA, ASSAM M DAS (R-5) MR. A RAHMAN (r-4)
<b>ADMISSION</b>				
2	<a href="#">WP(C)/723/2019</a> FIXED	MONMOTH KUMAR PAUL AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. S D GUPTA MRS. U BARUAH MR. N DHAR MR. P K ROY MR. S K CHAKRABORTY MR. S P CHOUDHURY MR. T U LASKAR MS. S DASGUPTA MS. S DASGUPTA	SC, HIGHER EDU GA, ASSAM SC, REVENUE
3	<a href="#">WP(C)/1133/2019</a> FIXED	NANTU DEY <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. B K DAS	GA, ASSAM MS D BORGHAIN (R-10) MR. P GOHAIN (R-10) MS. K BARUAH (R-10) MS. M SARMAH (R-10)
4	<a href="#">WP(C)/9468/2019</a> FIXED	M/S. SARMA AND CO. AND ANR. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH G. GOSWAMI MR P J DUTTA MR R S RONGHANG A KALITA MR J. B. CHOUDHURY	MR. A GOYAL MR. A CHOUDHURY ASSTT.S.G.I. SC, I O C
5	<b>WITH</b> <a href="#">WP(C)/6074/2023</a>	M/S SARMA AND CO. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI	SC, I O C
6	<a href="#">WP(C)/2669/2020</a> FIXED	KAILASH BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D K SARMAH MR D KALITA MS. A TALUKDAR	SC, PWD SC, K A A C

7	<a href="#">WP(C)/5094/2020</a> FIXED	M/S BHAURAM JODHRAJ <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. S DEKA MS. J BORO	GA, ASSAM MS. K PHUKAN, GA, ASSAM (R-3,4) MR. S K MEDHI MR. A K DUTTA (R-1,2) ASSTT.S.G.I.
8	<a href="#">WP(C)/7328/2022</a> FIXED	RAMAKANT SHARMA @ SONU SHARMA <b>Versus</b> GUWAHATI MUNICIPAL CORPORATION AND 5 ORS.	MR. DITUL DAS MR. R RAHMAN	MR. S DUTTA (r-6) S HAQUE (r-6) MR. H DAS (r-6) SC, GMC
9	<a href="#">WP(C)/2201/2023</a> B/O	KH ALI AHMED AND 197 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, P AND R.D. GA, ASSAM DY.S.G.I.
	<b>WITH</b>			
10	<a href="#">WP(C)/544/2023</a>	NAZRUL ISLAM AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, P AND R.D. GA, ASSAM MR. B DEKA DY.S.G.I.
11	<a href="#">WP(C)/4066/2023</a> FIXED	PALLORBUND TEA LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J KALITA MS S KAR	GA, ASSAM
12	<a href="#">WP(C)/5764/2023</a> FIXED	PRIYANKA PRITY BARUAH <b>Versus</b> THE INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA AND 2 ORS	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	MR S DUTTA (R-1) MR. R GOSWAMI (R2) MS. M SAIKIA (R2) MS S MOCHAHARI (R-1) MR. S DUTTA (R-1) MR. S DUTTA (R-1) MS. P BORTHAKUR (R2) MR S DUTTA (R-1)
	<b>WITH</b>			
13	<a href="#">WP(C)/6677/2023</a>  CAVT. NO. 10492/023,	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD <b>Versus</b> THE INSURANCE OMBUDSMAN AND ANR.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S N TAMULI MS. P K ZANNAT FOR CAVEATOR
14	<a href="#">WP(C)/6219/2023</a> FIXED	GAJENDRA SINGH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D GOGOI MR. R BORA MR. D. BORAH	GA, ASSAM MR R M DAS (R-5) MS. S BARUAH (R-2 TO R-4) SC, GAD SC, SOCIAL JUSTICE AND EMPOWERMENT JR. GA, ASSAM
15	<a href="#">WP(C)/1243/2024</a> FIXED	ABDUL BADSHA MALLIK @ ABDUL BADSHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM SC, REVENUE SC, FINANCE
16	<a href="#">WP(C)/3305/2024</a> FIXED	M/S NATURAL PANEL INDUSTRIES PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA MR. R BHAGAWATI	DY.S.G.I. SC, INCOME TAX
<b><u>BAIL HEARING</u></b>				
17	<a href="#">AB/1602/2024</a> FIXED	BABUL SK @ BABU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J AHMED MRS M DAS MS M DAS	MS. T SOM(R-2) MR H DAS(R-2) PP, ASSAM
	<b>WITH</b>			
18	<a href="#">AB/1170/2024</a>	ABDUL AUDUT SARKER @ AUDUT SARKER <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J AHMED MS M DAS	PP, ASSAM

**ORDERS**

19 <a href="#">WP(C)/1391/2014</a> FIXED	MD. ALTAB HUSSAIN and 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 31 ORS	MR. M H LASKAR MS. B DAS	MR. G N SAHEWALLA MR. G N SAHEWALLA MR. P J PHUKAN GA, ASSAM MR. M SARMA MR. M SARMA MS. I GOHAIN (R16, R20) MR. MD ASLAM MR. MD ASLAM MR. B K DAS (R13,R18) MR. N DAS MR. P DEKA MR. P DEKA MR. K R BOROOAH MR. A CHETIA MR. A CHETIA MR H P GUWALA (R13,R18) MS J A AHMED (R16, R20) MS. S. TODI MR. L M KSHETRY SC, P C B A SC, INDUSTRIES DEPTT.
20 <a href="#">Cont.Cas(C)/123/2024</a> FIXED	SUBAL RAY@ SUBAL CH. RAY <b>Versus</b> GYANENDRA DEV TRIPATHI AND ANR	S I AKAND	MR. D SAIKIA(R-1) MR. J HANDIQUE (R-2) MR. A BHATTACHARYYA(R-1) MR. S DUTTA(R-1)
21 <a href="#">I.A.(Civil)/1964/2024</a> FIXED in WP(C)/2089/2024	RUSHAN AHMED BARBHUIYA AND 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B U LASKAR	GA, ASSAM GA, ASSAM SC, WATER RESOURCE
<b>WITH</b> <a href="#">WP(C)/2089/2024</a>	RUSHAN AHMED BARBHUIYA AND 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B U LASKAR MR. A B ACONDA	GA, ASSAM SC, REVENUE SC, WATER RESOURCE
22 <a href="#">WP(C)/3409/2024</a> B/O	DHRUBAJYOTI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS <b>HEARING</b>	MR. S BANIK MR. M AHMED MD I H LASKAR	GA, ASSAM MR. R B GOHAIN (r-4) F. K. AHMED (r-4)
23 <a href="#">WP(C)/4705/2013</a> FIXED	M/S ROYAL COAL PRODUCTS and ANR <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. A K BHATTACHARYYA MR.K K BHATTACHARYYA MR.A K CHOUDHURY MS.T TALUKDAR	MR.M Z AHMED MS.B DUTTA GA, ASSAM MR.A M DUTTA MR.S K SHARMA DR. B AHMED(SC, INDUSTRIES)
24 <a href="#">WP(C)/2842/2014</a> WITH LCR, FIXED	DR. SARIFUN NESSA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.K C DEKA MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE MR.D BANERJEE MR.P BORGHAIN	GA, ASSAM MR.A DAS MS.M BORDOLOI MR.N SARMAH MR.S DUTTA MR. H.K. DAS, SC, GHC
25 <a href="#">WP(C)/6349/2017</a> FIXED	JAKIRUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.A GANGULY MR.A DHANUKA MR.A DUTTA	MR. S BORA (CGC, R-8) MR. R BORPUJARI (SC, REVENUE DEPT.) MR.S S ROY(C.G.C. (R - 8)) MR.B GOGOI(SC, HEALTH DEPT. (R - 6, 7 & 9)) MR. D NATHGA, ASSAM, R - 1-5 MS. D D BARMAN (ADDL. SR. GA)
26 <a href="#">I.A.(Civil)/2689/2022</a> FIXED in WP(C)/4811/2022	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> SHAHI MD. KARIM	MR. S K MEDHI	R SARMAH

**WITH**  
[WP\(C\)/4811/2022](#)

SHAHI MD. KARIM  
**Versus**  
THE UNION OF INDIA AND 4 ORS.

R SARMAH  
MS M KAKOTY  
MR. R B PHOOKAN

SC, NF RLY

27 **WITH**  
[WP\(C\)/4030/2022](#)

SHAHI MD. KARIM  
**Versus**  
THE UNION OF INDIA AND 3 ORS.

R SARMAH

MR. S K MEDHI  
SC, RAILWAY

28 [WP\(C\)/5149/2022](#)  
FIXED

RINA BEGUM LASKAR @ RINA BEGUM  
**Versus**  
THE STATE OF ASSAM AND 4 ORS.

MR. A M BARBHUIYA  
MS A BEGUM  
B. PATHAK

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. S B PRASAD	29-08-2024	To	05-09-2024
10)	MR. R ALI	01-09-2024	To	10-09-2024
11)	MR. N SHARMA	09-09-2024	To	22-09-2024
12)	MR. A K PURKAYASTHA	02-09-2024	To	03-09-2024
13)	MR. S SHARMA	02-09-2024	To	03-09-2024
14)	MR I HASSAN	03-09-2024	To	10-09-2024
15)	MS. M BORAH	02-09-2024	To	08-09-2024
16)	MR. S BANIK	02-09-2024	To	03-09-2024
17)	MR D K BORDOLOI	05-09-2024	To	05-09-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,3rd September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2613/2024</a>	REHENA KHATUN <b>Versus</b> THE STATE OF ASSAM AND ANR	MD B ISLAM MR. A A MONDAL MR A ALAM MS. J AHMED F KHATUN	PP, ASSAM
2	<a href="#">Bail Appln./2615/2024</a>	EBADUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
3	<a href="#">Bail Appln./2617/2024</a>	ROBIN DAS <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
4	<a href="#">Bail Appln./2621/2024</a>	DIGANTA TAMULI <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI MR. B BISHAYA C. DEKA	PP, ASSAM
5	<a href="#">Bail Appln./2624/2024</a>	RANJIT SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH MR. H S BORAH	PP, ASSAM
<b>MOTION</b>				
6	<a href="#">Crl.Pet./914/2024</a>	RUPJYOTI SARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS G DEKA MS. K KALITA	PP, ASSAM
7	<a href="#">Crl.Pet./1085/2024</a>	MD MAMUD ALI @ MD. MAHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J AHMED MS A HUSSAIN R BEGUM	PP, ASSAM
8	<a href="#">Crl.Pet./1086/2024</a>	SYED HABIBUL ISLAM @ HABIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z HUSSAIN MR. RASHIDUL ISLAM	PP, ASSAM
9	<a href="#">Crl.Pet./1087/2024</a>	ABDUL MATLEB MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A GONI MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
10	<a href="#">Crl.Pet./1088/2024</a>	FATIUL BIRAJ <b>Versus</b> STEEL TRADERS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	

11	<a href="#">Crl.Pet./1089/2024</a>	MD. FARID ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
12	<a href="#">AB/2317/2024</a>	MD TAIMUDDIN <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
13	<a href="#">AB/2321/2024</a> B/O	SAIDUL ISLAM SHEIKH <b>Versus</b> THE STATE OF ASSAM	MS A BEGUM MS A KHATUN	PP, ASSAM
14	<a href="#">AB/2323/2024</a>	SOMEJ ALI @ SAMEJ ALI <b>Versus</b> THE STATE OF ASSAM	MS A BEGUM S. M. ZINNA	PP, ASSAM
15	<a href="#">AB/2325/2024</a>	AHAMMAD ALI KHAN <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM	PP, ASSAM
16	<a href="#">AB/2327/2024</a>	AJMAL HUSSAIN CHOWDHURY <b>Versus</b> THE STATE OF ASSAM	MR SARFRAZ NAWAZ SAMIM RAHMAN T A LASKAR A BORBHUYAN	PP, ASSAM

**ADMISSION**

17	<a href="#">Crl.Rev.P./235/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	SAMSUTDDIN AHMED @ SAMSUDDIN AHMED @ BOGA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MR. R ALI MR A HOSSAIN MR R L CHUTIA	PP, ASSAM
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**BAIL HEARING (BA)**

18	<a href="#">Bail Appln./375/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	FAROOQ SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
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**WITH**

19	<a href="#">Bail Appln./4485/2023</a>	RAFIQUL SIKDAR @ ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
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20	<a href="#">Bail Appln./1818/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	AVDESH KUMAR ROY <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	
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21	<a href="#">Bail Appln./2188/2024</a> FIXED	MD. ALAMIN HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. N C DAS MR. S K SINGHA	PP, ASSAM
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22	<a href="#">Bail Appln./2304/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	CHAMPAK CHUTIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. U DUTTA MR. B. KUMAR B DUTTA	PP, ASSAM
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23	<a href="#">Bail Appln./2396/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SATYA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A PAUL	PP, ASSAM
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24	<a href="#">Bail Appln./2446/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	DULU MIRDHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
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**BAIL HEARING**

25	<a href="#">AB/160/2024</a>	MOJIBUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
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26	<a href="#">AB/923/2024</a> FIXED	HEMANTA KR. GOGOI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS J U AHMED A SAIKIA MR. R K MUSHAHARY MR S A REEYAZ	PP, ASSAM
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27	<a href="#">AB/1253/2024</a> FIXED	GAUTAM BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN MS R.R.MECH	PP, ASSAM
28	<a href="#">AB/1543/2024</a> WITH OFFICE NOTE	PULIN MAHANTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P D NAIR MR G ALAM MR. H ROHMAN MS S GOYAL MR P R SARMA	PP, ASSAM
29	<a href="#">AB/1711/2024</a> WITH OFFICE NOTE, FIXED	ANIL MALAKAR <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	MR. A KHAN( INFORMANT) PP, ASSAM
30	<a href="#">AB/1724/2024</a> FIXED	NURJUL ALI <b>Versus</b> THE STATE OF ASSAM	K U AHMED MS P SARMA	PP, ASSAM
31	<a href="#">AB/1805/2024</a>	ABUL KALAM AZAD <b>Versus</b> THE STATE OF ASSAM	MR. D K DAS MR P P MEDHI MS. M HANDIQUE MR G BARGAYARY	PP, ASSAM
32	<a href="#">AB/1971/2024</a> FIXED	YAR ALAM <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
33	<a href="#">AB/1982/2024</a> FIXED	TAIZUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
34	<a href="#">AB/1987/2024</a> FIXED	SHAMIM SORKAR <b>Versus</b> THE STATE OF ASSAM	MRS R BEGUM MR. N J DUTTA MR R A AHMED MR M AHMED	PP, ASSAM
35	<a href="#">AB/2026/2024</a> FIXED	SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
36	<a href="#">AB/2035/2024</a> FIXED	NABAJIT BORAH <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR K HUSSAIN	PP, ASSAM
37	<a href="#">AB/2151/2024</a> FIXED	TUSHAR SINGLA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J KHATANIAR PRAKASH BORAH	PP, ASSAM

**ORDERS**

38	<a href="#">I.A.(CrI.)/671/2024</a> in Bail Appln./2006/2021	AMIT PEGU @ AMIT K PEGU, <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D K KOTHARI MR P PRAWAR MR Y KOTHARI MR ANAND SHARMA MR. N KOTHARI	PP, ASSAM
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**HEARING**

39	<a href="#">CrI.A./78/2008</a> WITH LCR 3 FILES, P.B.-4, FIXED	MD. SAMSUL HOQUE <b>Versus</b> C B I	MS.S KHATANIAR MR.Z ALAM MR.P KATAKI	MR.A C BURAGOHAIN SC, C B I
	<b>WITH</b>			
40	<a href="#">CrI.A./79/2008</a>	DR. RANJITA ROY <b>Versus</b> THE C.B.I.	MR. B M CHOUDHURY MR D KALITA	MR.A C BURAGOHAIN SC, CBI
	<b>WITH</b>			
41	<a href="#">CrI.A./84/2008</a>	PALLAB BORDOLOI <b>Versus</b> C B I	MS.S KHATANIAR MR.P KATAKI MR.J M A CHOUDHURY MR.D K BAGCHI MR. A D LAHKAR MR.J GOGOI	MR.A C BURAGOHAIN SC, CBI

42	<b>WITH</b> <a href="#">Crl.A./85/2008</a>	KAMALESH DEKA <b>Versus</b> C B I	A D LAHKAR P KATAKI S KHATANIAR	SC, CBI A C BURAGOHAIN
43	<b>WITH</b> <a href="#">Crl.A./86/2008</a>	UPENDRA NATH GOGOI <b>Versus</b> C B I	A D LAHKAR J GOGOI P KATAKI S KHATANIAR	SC, CBI A C BURAGOHAIN
44	<b>WITH</b> <a href="#">Crl.A./92/2008</a>	ANISUR RAHMAN <b>Versus</b> C B I	MR.M ISLAM MD.S ALI MS.J BEGUM MR.M ALAM	MR.A C BURAGOHAIN SC. C.B.I.
45	<b>WITH</b> <a href="#">Crl.A./102/2008</a>	ANANDA CH. BARUAH <b>Versus</b> C B I	MR.K AGARWAL MR.D K CHOMAL	SC, CBI
46	<a href="#">Crl.A./98/2013</a> WITH LCR 2 FILES, FIXED	UNION OF INDIA <b>Versus</b> RAJU ALI and 2 ORS	MR.D K DEY	
47	<a href="#">Crl.A./398/2013</a> WITH LCR 4 FILES, FIXED	LACHIT RABHA and ANR. <b>Versus</b> STATE OF ASSAM	MR.H R A CHOUDHURY MR.S H RAHMAN MR.D A KAIYUM MRJ RAHMAN	PP, ASSAM
48	<a href="#">CRL.A(J)/25/2019</a> 7 Y O M 5 D :WITH LCR 4 FILES, P.B.-1, FIXED	NEHAR DAS <b>Versus</b> THE STATE OF ASSAM	MR K P PATHAK (AMICUS CURIAE) MS. REETUJA DUTTA, AMICUS CURIAE	MR. P SAIKIA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
49	<a href="#">Crl.A./94/2022</a> WITH LCR 3 FILES, FIXED	BITOPAN KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M C KALITA MR. B K DAS MR. B K DAS MR. M ALI MS. P DAS	MR S N KRISHNATRAYA (R- 2) MR R YASIN (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
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8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. S B PRASAD	29-08-2024	To	05-09-2024
10)	MR. R ALI	01-09-2024	To	10-09-2024
11)	MR. N SHARMA	09-09-2024	To	22-09-2024
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13)	MR. S SHARMA	02-09-2024	To	03-09-2024
14)	MR I HASSAN	03-09-2024	To	10-09-2024
15)	MS. M BORAH	02-09-2024	To	08-09-2024
16)	MR. S BANIK	02-09-2024	To	03-09-2024
17)	MR D K BORDOLOI	05-09-2024	To	05-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Tuesday,3rd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 22

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
1	<a href="#">Bail Appln./2482/2024</a> FIXED	ABDUL MALEK SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MS J A RAHMAN SIRAJ CHOUDHURY B ALI SK PANKAJ DAS	PP, ASSAM
<b>ORDERS</b>				
2	<a href="#">I.A.(CrI.)/623/2024</a> BA 2011/2024(D/O), FIXED in Bail Appln./2011/2024	ELISAR PYNGROPE @ ELISAR POINGROPE <b>Versus</b> THE STATE OF ASSAM	A. K. KANU	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 03/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
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9)	MR. S B PRASAD	29-08-2024	To	05-09-2024
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13)	MR. S SHARMA	02-09-2024	To	03-09-2024
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15)	MS. M BORAH	02-09-2024	To	08-09-2024
16)	MR. S BANIK	02-09-2024	To	03-09-2024
17)	MR D K BORDOLOI	05-09-2024	To	05-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

### [ For Tuesday,3rd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 24

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">FAO/19/2010</a> (HEARING), WITH LCR	MANOJ MORE <b>Versus</b> SMT. PINKY MORE	MR.K GOSWAMI MR.P SARMA MR.R KAUSHIK	
2	<a href="#">MFA/292/2010</a> (HEARING), WITH LCR	UNITED INDIA INSURANCE CO. LTD., <b>Versus</b> MD. SIRAJUL HAQUE and 2 ORS,	MR. D K DAS MR.R GOSWAMI MR.I ALAM	MR.M TALUKDAR MR.A R AGARWALA MR S M T CHISTIE( R-2) SC, APDCL MR.D PACHANI MR.N CHUTIA(R-2) MR.P PATOWARY MR.R K AGARWALA
	<b>WITH</b> <a href="#">MC/2237/2011</a> <b>in</b> MFA/292/2010	MD. SIRAJUL HAQUE <b>Versus</b> UNITED INDIA INSURANCE CO. LTD.,	MR.D K DAS MR.R GOSWAMI MR.I ALAM	MR.M TALUKDAR MR.R K AGARWALA MR.D PACHANI MR.P PATOWARY
<b>ADMISSION</b>				
3	<a href="#">CRP/18/2024</a> WITH LCR, FIXED	DEBANANDA PATGIRI AND 2 ORS. <b>Versus</b> CHAKRAPANI PATGIRI	MR J KAKATI MR. K D CHETRI MS R BARUAH	MR H DAS
	<b>WITH</b> <a href="#">I.A.(Civil)/1274/2024</a> <b>in</b> CRP/18/2024	CHAKRAPANI PATGIRI <b>Versus</b> DEBANANDA PATGIRI AND 2 ORS	MR H DAS	MR. K D CHETRI
<b>BAIL HEARING (BA)</b>				
4	<a href="#">Bail Appln./1421/2024</a> WITH CASE RECORD(SCANNED COPY)	MD. KHALILUR RAHMAN @ KHALILAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	PP, ASSAM

**HEARING**

5	<a href="#">RSA/116/2014</a> CAVT. NO. 234/2014 (AT 2:00 PM), PART-HEARD, WITH LCR, FIXED	ON THE DEATH OF ABDUL HAMID (GHARI MISTRY) HIS LEGAL HEIRS <b>Versus</b> RAM NAGINA GUPTA and ANR.	MR.J AHMED MS.S KALITA MR.M ANSARI MS.D BORA	MR.A DAS MS.M BORDOLOI MR.M AGARWALLA MR.N SARMAH MR. N I KHAN MDK RAHMAN MS H AHMED MASSAR BORAH T. JAMIR FOR CAVEATOR
6	<a href="#">MACApp./112/2023</a> PART-HEARD, WITH LCR, FIXED  <b>WITH</b> <a href="#">I.A.(Civil)/1989/2023</a> in MACApp./112/2023	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI SULEKHA DAS AND 2 ORS (B)  SMTI SULEKHA DAS AND ANR <b>Versus</b> THE NATIONAL INSURANCE COMPANY LIMITED	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA  MR. A SHAKIL	MS. R D MOZUMDAR
7	<a href="#">Intest.Cas./10/2017</a> CAVT. NO. 1073/2017 WITH LCR	SRI SURAJIT DUTTA CHOUDHURY <b>Versus</b> SRI VICTOR PALIT and ANR	MR.D MOZUMDER MR. S BISWAS	MR. S BANIK (R-2) MS.T ROY MS.M ROY A N HUSSAIN (R-1) MS F BEGUM (R-1) FOR CAVEATOR
8	<a href="#">RFA/130/2017</a> WITH LCR	MD NIZAMUL HOQUE @ MIZAMUL HOQUE <b>Versus</b> MD BAZLUR RAHMAN @ BAZNUR RAHMAN	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.T A CHOUDHURY MS.S KHAN	MR H R A CHOUDHURY,SR.ADV. MR. F U BARBHUIYA MR. A A R KARIM MRS H AHMED MS. S DAS
9	<a href="#">Intest.Cas./1/2019</a> WITH LCR	SRI SANJAY JAIN <b>Versus</b> SMT REKHA JAIN and 4 ORS	MR.B K JAIN MR.B K JAIN MS. P C BARNALI NAIR	MS S UPADHYAYA MR. A PATHAK MR. A R CHOUDHURY
10	<a href="#">RFA/72/2019</a> WITH LCR	SRI KAMAL CHANDRA MAHANTA <b>Versus</b> SMTI. MANIKA MAHANTA AND 5 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. A SATTAR MR. P P BORTHAKUR MAYUR DAS
11	<a href="#">RSA/235/2019</a> WITH LCR	SRI BISWAJIT SARKAR <b>Versus</b> SMTI. MAYA SHEEL AND 5 ORS.	MR. K R PATGIRI MRS. C DAS	MR. K D CHETRI MR. M DUTTA MR I B KAKATI MS R BARUAH MS S DEV MR J MAHANTA
12	<a href="#">RSA/56/2020</a> WITH LCR	MUSSTT. SAHIDA BEGUM <b>Versus</b> SRI JOYDEV AGARWALA AND 4 ORS	MR. M A SHEIKH MR. S DAS MRS. R T DAS MR. N BORUAH MR K DAS MR H GOGOI	MR. D SARAF (R- 1, 3, 2.2, 2.3) MR. S S GUPTA (R- 1, 3, 2.2, 2.3) MR P AGARWAL (R- 1, 3, 2.2, 2.3)
13	<a href="#">MFA/68/2023</a> WITH LCR, B/O	UNION OF INDIA <b>Versus</b> M/S BCMS TRADERS PVT. LTD.	MR. K GOGOI	MR. K P MAHESWARI MS. M SHARMA M. KALITA
14	<a href="#">RSA/121/2024</a> WITH LCR, FIXED  <b>WITH</b>	SITA DEVI AND 2 ORS. <b>Versus</b> PANKAJ SARDA AND 5 ORS.	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S KATAKEY MS. S. TODI MR H K SARMA	MR. S K GHOSH (R- 1, 2)
15	<a href="#">RSA/122/2024</a> WITH LCR	ON THE DEATH OF SANKAR DAS HIS LEGAL HEIRS SMTI. REKHA DAS AND ANR. <b>Versus</b> PANKAJ SARDA AND 5 ORS.	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S KATAKEY MS. S. TODI MR H K SARMA	MR. S K GHOSH (R- 1, 2) N CHAUDHURY (R-1 TO 6) MR A DEKA (R-1 TO 6)

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LEAVE NOTE OF ADVOCATES FOR 03/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

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### [ For Tuesday,3rd September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 26

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2609/2024</a>	ABINASH BRAHMA <b>Versus</b> THE STATE OF ASSAM	MS. N UPADHYAY MR R A AHMED MR M AHMED N NATH	PP, ASSAM
2	<a href="#">Bail Appln./2611/2024</a>	SMTI. DIPSHIKHA HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
3	<a href="#">Bail Appln./2614/2024</a>	SAIFUDDIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
4	<a href="#">Bail Appln./2618/2024</a>	BIKRAM KHAN <b>Versus</b> THE STATE OF ASSAM	MR J ISLAM MR. T MOHAMMAD	PP, ASSAM
5	<a href="#">Bail Appln./2619/2024</a>	SMT. PURABI DEY @ PURABI DEY BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
6	<a href="#">Bail Appln./2623/2024</a>	RITUSHMONI BORAH @ BHON BORAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
7	<a href="#">Bail Appln./2625/2024</a>	ALONGIR AHMED <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN R ISLAM	PP, ASSAM
8	<a href="#">Bail Appln./2629/2024</a>	AMINUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR R ISLAM MR. A Z AHMED	PP, ASSAM
9	<a href="#">Bail Appln./2632/2024</a>	RAKESH GOWALA <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MS A DAS MS. L WANGSA	PP, ASSAM
10	<a href="#">Bail Appln./2633/2024</a>	SAHINUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MS. M. KHATUN MS N AKTAR	PP, ASSAM
<b>MOTION</b>				
11	<a href="#">Crl.Rev.P./309/2024</a> FIXED	INDRA KATAKI <b>Versus</b> THE STATE OF ASSAM	MR G KAKOTI MR. K BORUAH S MEDHI	PP, ASSAM

12	<a href="#">Crl.Rev.P./333/2024</a>	EBAROT ALI SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M I HUSSAIN	
13	<a href="#">Crl.Pet./924/2024</a>	DINESHWARI PATIR <b>Versus</b> SUREN CHANDRA PATIR AND ANR	MS P DAS (LEGAL AID COUNSEL)	
14	<a href="#">AB/2318/2024</a>	SANJAB ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
15	<a href="#">AB/2320/2024</a>	NAZRUL HOQUE AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
16	<a href="#">AB/2324/2024</a>	AKHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MS. M. KHATUN MS N AKTAR	PP, ASSAM
17	<a href="#">AB/2326/2024</a>	MAJIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
<b>ADMISSION</b>				
18	<a href="#">WP(C)/3590/2019</a> PART-HEARD, FIXED	BARBARI UNNYAN SAMITY AND 6 ORS. <b>Versus</b> M/S. BRAHMAPUTRA BUSINESS PVT. LTD. AND 6 ORS.	MR. P K DAS MS. B DAS	GA, ASSAM MR. B. CHOUDHURY MR. S. BORA MR. B. GOGOI SC, GMC SC, GDD
<b>BAIL HEARING (BA)</b>				
19	<a href="#">Bail Appln./2164/2024</a> FIXED	MANASHJYOTI DAS <b>Versus</b> THE STATE OF ASSAM	MR J PAYENG MS A PAYENG	PP, ASSAM
20	<a href="#">Bail Appln./2367/2024</a> FIXED	MINARA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MS. NANDITA DEVI MR D MEDHI MS. P. NAIDING MR P SONOWAL	PP, ASSAM
21	<a href="#">Bail Appln./2369/2024</a> FIXED	ABDUL JALIL <b>Versus</b> STATE OF ASSAM	MR M H AHMED I AMIN	
22	<a href="#">Bail Appln./2371/2024</a> FIXED	SOLEMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
23	<a href="#">Bail Appln./2431/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAFIJ UDDIN @ RAHIJ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH MS. N SULTANA	PP, ASSAM
24	<a href="#">Bail Appln./2480/2024</a> FIXED	SAHAR ALI @ SOHOR ALI <b>Versus</b> THE STATE OF ASSAM	MD H R AHMED MR J ISLAM M BEGUM	PP, ASSAM
<b>BAIL HEARING</b>				
25	<a href="#">AB/156/2024</a> FIXED	BIHARI LAL SHARMA <b>Versus</b> THE STATE OF ASSAM	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
26	<b>WITH</b> <a href="#">AB/157/2024</a>	MANOJ KUMAR AGARWALA <b>Versus</b> THE STATE OF ASSAM	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
27	<a href="#">AB/257/2024</a>	ARATI DAS AND 7 ORS <b>Versus</b> THE STATE OF ASSAM	MR. P TELI	PP, ASSAM

28	<a href="#">AB/827/2024</a> FIXED	SADANANDA DAS <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR. R BORA MR BHARGAV DAS	MR. N ANAND (INFORMANT/VICTIM) MR. A K SINGH (INFORMANT/ VICTIM) PP, ASSAM
	<b>WITH</b>			
29	<a href="#">AB/961/2024</a>	SANJIB DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	MR. N ANAND(INFORMANT/ VICTIM) MR. A K SINGH (INFORMANT/ VICTIM) PP, ASSAM
30	<a href="#">AB/846/2024</a> FIXED	JAYANTA DAS <b>Versus</b> THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM	MR. N ANAND (INFORMANT/ VICTIM) MR. A K SINGH(INFORMANT/ VICTIM) PP, ASSAM
31	<a href="#">AB/1429/2024</a> FIXED	RESHMINA BEGUM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH MR. M ALOM	PP, ASSAM
32	<a href="#">AB/1462/2024</a> FIXED	SHAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. A MOBARAQUE	PP, ASSAM
33	<a href="#">AB/1540/2024</a> FIXED	CHANDRASEKHAR KUMAR @ CHANDRASEKHAR KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM	MR. J M GOGOI MR J P KACHARI	PP, ASSAM
34	<a href="#">AB/1564/2024</a> WITH OFFICE NOTE, FIXED	PARIMAL BORA <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. A LALA	MR K THAKUR(INFORMANT) MR D MEDHI(INFORMANT) PP, ASSAM
35	<a href="#">AB/1656/2024</a> FIXED	JALAL UDDIN @ JALAL UDDIN CHOUDHURY AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N H LASKAR	PP, ASSAM
36	<a href="#">AB/1693/2024</a> FIXED	JITUL SWARGIARI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A R SHOME MR A J GHOSH M. BORUAH	PP, ASSAM
37	<a href="#">AB/1734/2024</a> WITH OFFICE NOTE, FIXED	AMAR CHOWAN <b>Versus</b> STATE OF ASSAM	MR. N ISLAM	PP, ASSAM
38	<a href="#">AB/1781/2024</a> FIXED	MOHIBUR ALI @ MOHIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
	<b>WITH</b>			
39	<a href="#">AB/856/2024</a>	ANSER ALI @ AMSER ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. N J DUTTA (INFORMANT) MR N AHMED (INFORMANT) MR G P CHETIA (INFORMANT) MR. M M ZAMAN (INFORMANT) MR A BASUMATARY (INFORMANT) PP, ASSAM
40	<a href="#">AB/1816/2024</a> WITH OFFICE NOTE, FIXED	MD ABDUL HANNAN @ HANNAN ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR P J PATAR	MR M H AHMED I AMIN MR. O ULLAH PP, ASSAM
41	<a href="#">AB/1940/2024</a> FIXED	NAZIBUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY M INGTI	PP, ASSAM
42	<a href="#">AB/2039/2024</a> FIXED	MONOWARA BEGUM <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM

43	<a href="#">AB/2068/2024</a> FIXED	MD. FURKAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
44	<a href="#">AB/2146/2024</a> FIXED	BAPDHAN ALI, <b>Versus</b> THE STATE OF ASSAM	MR. N BORAH MR. U S BORA MR M.J. BHARALI	PP, ASSAM
<b>ORDERS</b>				
45	<a href="#">Crl.L.P./32/2024</a>	THE STATE OF ASSAM <b>Versus</b> NAJIRUL ISLAM		PP, ASSAM
<b>WITH</b>				
46	<a href="#">Crl.A./7182/2024</a> (Filing Number)	STATE OF ASSAM REPRESENTED BY PP ASSAM <b>Versus</b> NAJIRUL ISLAM	MR KANGKAN KUMAR DAS	
<b>WITH</b>				
	<a href="#">I.A.(Crl.)/830/2024</a>	THE STATE OF ASSAM <b>Versus</b> NAJIRUL ISLAM		PP, ASSAM
<b>HEARING</b>				
47	<a href="#">Crl.A./137/2010</a> WITH LCR 3 FILES	BANARASI MAHATO <b>Versus</b> BONNAYA GOGOI and ANR,	MS R D MAZUMDAR (AMICUS CURIAE) MR.A C BORBORA MRS.R BORBORA MR.M G SINGH	MR.B M CHOUDHURY MR.R SEKHAR MR.N BHARALI MR.A BARUAH MR.J GOGOI
48	<a href="#">Crl.A./173/2012</a> WITH LCR 6 FILES.	ROSHAN ALI and 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.F U BORBHUYA MS.S K NARGIS	PP, ASSAM
<b>WITH</b>				
49	<a href="#">Crl.A./181/2012</a>	ABDUL MANNAF <b>Versus</b> THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.F U BORBHUYA MS.S K NARGIS	PP, ASSAM
50	<a href="#">Crl.A./216/2012</a> WITH LCR 7 FILES.	ALIM UDDIN and 8 ORS <b>Versus</b> THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.S C BISWAS MR.M HAQUE MR.A Y CHOUDHURY MR.F U BORBHUYA MR A SAIKIA MR.M R HAZARIKA	PP, ASSAM
51	<a href="#">Crl.A./237/2012</a> WITH LCR 5 FILES.	ANOWAR HUSSAIN, <b>Versus</b> THE STATE OF ASSAM, AND ANR.	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY	PP, ASSAM
52	<a href="#">Crl.A./241/2012</a> WITH LCR 5 FILES.	SANTOSH KALITA <b>Versus</b> THE STATE OF ASSAM	MR.A KHANIKAR MRS.P BORA	PP, ASSAM
53	<a href="#">Crl.A./269/2012</a> WITH LCR 6 FILES.	RAJU BARUAH <b>Versus</b> THE STATE OF ASSAM	MR.R P SARMAH MR.S M SARMA MR.K GOGOI MR.K K UPADHYAY	PP, ASSAM
54	<a href="#">I.A.(Crl.)/314/2020</a> WITH LCR 7 FILES in CrI.A./140/2020 <b>WITH</b> <a href="#">Crl.A./140/2020</a>	SRI SOMESWAR PAW <b>Versus</b> STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	PP, ASSAM  MISS. M BORAH (r-2) MR H K BARUAH (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
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13)	MR. S SHARMA	02-09-2024	To	03-09-2024
14)	MR I HASSAN	03-09-2024	To	10-09-2024
15)	MS. M BORAH	02-09-2024	To	08-09-2024
16)	MR. S BANIK	02-09-2024	To	03-09-2024
17)	MR D K BORDOLOI	05-09-2024	To	05-09-2024



# *The Gauhati High Court, At Guwahati*

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ DAILY CAUSE LIST ]

[ FOR TUESDAY, THE 3<sup>RD</sup> DAY OF SEPTEMBER, 2024 ]

[AT 10:30 AM]

**BEFORE**

**HON'BLE MR. JUSTICE NELSON SAILO**

**HON'BLE MR. JUSTICE ROBIN PHUKAN**

[COURT NO: 8]

**[ COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE AIZAWL BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING**

**RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS  
WILL SIT AFTER RISING OF THIS BENCH ]**

## **JUDGMENT**

- |                  |   |  |   |
|------------------|---|--|---|
| 1. CRL.A. 1/2019 | THE NATIONAL INVESTIGATION<br>AGENCY<br><b>VERSUS</b><br>ROHMINGLIANA @ HMINGTE @<br>HMINGA | MR C ZORAMCHHANA<br>(SPECIAL PUBLIC<br>PROSECUTOR) | MR B LALRAMENGA<br>MR. ROSHAN SUBEDI<br>MR VANLALHRUAIA<br>VANCHHAWNG<br>MS C LALHRIATPUII<br>MS. RUTHI<br>VANLALHRUAII<br>MS. CASSANDRA<br>ZOSANGLIANA |
|------------------|---|--|---|